

**RAJASTHAN HIGH COURT, JAIPUR BENCH, JAIPUR**

High Court WebSite :- <http://hcraj.nic.in>

Weekly Causelist(Filterd)

Court No :3

**HON'BLE MR. JUSTICE AJAY RASTOGI**

**HON'BLE MR. JUSTICE DINESH CHANDRA SOMANI**

S.No.	Case Type /No	Title of The Case		Name of Advocate
<b>FOR HEARING</b>				
1	C.W. 2259/2003  0900	KOTA STONE SMALL SCALE INDUSTR UNION OF INDIA & ANR	R P GARG-P	S M KHAN-R ANAND SHARMA-R ASHISH KUMAR-R
2	C.W. 8654/2004  0507	CHIEF GENERAL MANAGER RAJASTHAN RAMESHWAR DAYAL SHARMA & ANR	NARENDRA SINGH YADAV-P	C P SHARMA-R
3	C.W. 1270/2006  0703	SAMAST BHAWAN MALIK SANRAKSHAN STATE OF RAJ	G S BAPNA-P	
4	C.W. 5268/2008  0505	PARAS KUMAR JAIN &ANR EMPLOYEES STATE INSURANCE COP	GAURAV SHARMA-P	TEJ PRAKASH SHARMA-R
5	C.W. 15421/2010  2101	M/S CHANDRA SHUBH YATRA CO LTD STATE OF RAJ & ORS	BHARAY VYAS-P	S N KUMAWAT AAG-R
<b>With</b>				
6	C.W. 10545/2010  2101	MUNNA LAL STATE OF RAJ	BHARAT VYAS-P	S N KUMAWAT AAG-R
7	C.W. 15120/2011  0515	RAMKISHORE SAINI AND ORS STATE (EDUCATION DEPARTMENT)ORS	KAPIL GUPTA-P	S N KUMAWAT-R GANESH MEENA G C-R MUMAL RAJVI-R SHRI S.K GUPTA, AAG-R
8	C.W. 7523/2012  4300	GANESH INTERNATIONAL TRAVEL ORS U O I (MINISTRY OF EXTERNAL )ORS	NAINA SARAF-P	ANUROOP SINGHI-R GANESH MEENA G C-R R D RASTOGI-R RAMGOPAL CHOUDHARY-R SHABINA KHAN-R
9	C.W. 11444/2012  0507	RAJ STATE INDUSTRIAL DEVEL ANR STATE (INDUSTRIES DEP )AND ORS	MAHENDRA SHAH V SHAH-P	ANKIT JAIN-R ANURAG SHARMA AAG-R ANURAG SHARMA, AAG-R
10	C.W. 11406/2014  1600	MOHANI DEVI MALOO U O I AND ORS	SANJAY JHANWAR-P	P C SHARMA-R
<b>With</b>				
11	C.W. 11563/2014  4300	PUSHPA DEVI MALOO U O I AND ORS	SANJAY JHANWAR-P	P C SHARMA-R
12	C.W. 8254/2015  0516	RAJ SHIKSHA SEWA PARISAD STATE OF RAJ AND ORS	GAURAV SHARMA-P	TANVEER AHMED-R MR SK GUPTA AAG-R
13	C.W. 11930/2015  6900	ADITYA VIHAR VIKAS SAMITI &ORS STATE (URBAN DEVELOPMENT)ORS	AJEET BHANDARI-P	SANDEEP PATHAK-R BHARAT VYAS-R RAJENDRA PRASAD AAG-R SANDEEP PATHAK-R

**Weekly Causelist(Filtered)**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR HEARING</b>			
14	C.W. 18043/2015  0515	MAHESH KUMAR YOGI &ORS STATE OF RAJ AND ORS	RAJENDRA SONI VISHAL SONI-P  K N SHARMA-R G S GILL AAG-R MAHENDRA KUMAR SHARMA-R NEERAJ BATRA-R S C GUPTA-R SULTAN SINGH KURI-R
15	C.W. 3621/2016  0516 CMS 3197/2016	EMPLOYERS ASSOCIATION U O I AND ORS	ALANKRITA SHARMA-P  PADAM SINGH GURJAR DY G C-R ASHISH KUMAR-R
16	C.W. 13469/2016  2612 CMS 12023/2016	SOCIETY OF CATHOLIC EDUCATION STATE OF RAJ AND ORS	DINESH YADAV-P
<b>With</b>			
17	C.W. 8907/2016  2612 STAY 8014/2016	SOCIETY FOR UN AIDED PVT LTD &ORS STATE (EDUCATION DEPARTMENT)ORS	ASHWANI CHOBISA-P  RAJENDRA SONI-R  A G SHEETANSHU SHARMA-R
<b>With</b>			
18	C.W. 8947/2016  2612 STAY 8058/2016	SATYA NARAIN BADANGADIA &ANR STATE OF RAJ	V K TAMOLIYA AJIT MALOO-P
<b>With</b>			
19	C.W. 10767/2016  2612 STAY 9684/2016	DR MRS MINAL BAFNA&ORS STATE OF RAJ AND ORS	MAHENDRA GOYAL-P  A G KUNAL JAIMAN-R
<b>FOR HEARING (CMA/SAC)</b>			
20	C.M.A. 232/2014  1001 STAY 197/2014	LAXMI MADHAV SINGH	SATYENDRA KUMAR GUPTA-P  RINESH GUPTA-R SANJAY JOSHI-R
21	C.M.A. 591/2014  1001	NARENDRA SINGH SMT PRAKASHI KUMARI RATHORE	CHAIN SINGH RATHORE-P  BRAJESH SHARMA-R
22	C.M.A. 1459/2014  1001	AJAY SHARMA BHARTI VERMA	DEEPAK GOYAL-P  SURESH KUMAR-R
23	C.M.A. 2336/2014  1001	AASHISH GOCHAR NISHA GOCHAR	SANJAY MEHRISHI-P HARENDRA SINGH-P  SANJAY KUMAR SHARMA-R
24	C.M.A. 2791/2014  1003	HEMRAJ SAINI SMT PREM DEVI	SHANKAR CHOUDHARY-P  SHYAM LAL SHARMA-R
25	C.M.A. 3037/2014  1001 STAY 2133/2014	SMT KANNUPRIYA ALIAS BABU SHIVRAJ SINGH	ABHISHEK SINGH-P MANOJ BHARADWAJ-P  AJIT SINGH LUNIA-R
26	C.M.A. 3073/2014  1004 STAY 2196/2014	SMT SHWETA SHARMA SHRI NIWAS SHARMA	MANOJ BHARDWAJ-P  SHALINI SHEORAN-R
27	C.M.A. 3377/2014  1002 STAY 2432/2014	SMT NISHA SHARMA PAWAN KUMAR	VIMAL KUMAR JAIN-P  SUNIL KUMAR SINGODIYA-R

## Weekly Causelist(Filterd)

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR HEARING (CMA/SAC)</b>			
28	C.M.A. 578/2015 1001 STAY 518/2015	SMT LAXMI RAMAVATAR	D S BAGADIA-P KAPIL GUPTA-R
29	C.M.A. 866/2015 1001	SMT SUSHILA DEVI SURESH KUMAR AND ANOTHER	HARENDRA SINSINWAR-P RAJAT RANJAN-R DINESH CHOUDHARY-R
30	C.M.A. 1330/2015 1001	GAYATRI KUMARI MEENA MORDHWAJ MEENA	D K SRIVASTAVA/CARAN-P SHAILESH PRAKASH SHARMA-R AMIT DADHICH-R
31	C.M.A. 1850/2015 1001	SMT SARITA SUBHOD ASOPA	ASHOK MISHRA-P PAWAN SHARMA-R
32	C.M.A. 2478/2015 1001	SMT SARITA SUBODH ASOPA	ASHOK MISHRA-P
33	C.M.A. 2506/2015 1001	SMT VEENA SHARMA AMIT PRABHAKAR	N C SHARMA/S L SHARMA-P LAXMI KANT-R
34	C.M.A. 3172/2015 1001 STAY 2164/2015	DIMPLE SHARMA GAJENDRA SHARMA	DEEPAK KHANDELWAL-P NAMISH NIGOTIA-R
35	C.M.A. 4334/2015 1001	MANISH SMT NIDHI	RAJNEESH GUPTA-P MOHIT GUPTA-R
36	C.M.A. 4788/2015 1001	DEVENDRA SMT POONAM	VINOD SINGHAL-P MANISH KUMAR SHARMA-R
37	C.M.A. 3646/2016 1001 STAY 1917/2016	SMT TANUKUMARI JAGDISH PRASAD SHARMA	RAJESH K SHARMA/PRASHANT-P NAWAL SINGH SIKARWAR-R
38	C.M.A. 4651/2016 1001	SMT NARAYANI LALULAL	PANKAJ GUPTA-P ANOOP DHAND-R
<b>With</b>			
39	C.M.A. 6336/2016 1003	KUMARI MAMTA SAINI LALULAL SAINI	PANKAJ GUPTA-P ANOOP DHAND-R
40	C.M.A. 332/2017 1002 STAY 291/2017	SMT AMITA ALIAS GUDDI SHARMA MAHESH SHARMA	ANIL YADAV/M S CHOUDHARY-P SANJAY SHARMA-R
<b>With</b>			
41	C.M.A. 356/2017 1002	SMT AMITA ALIAS GUDDI SHARMA MAHESH SHARMA	ANIL YADAV/M S CHOUDHARY-P SANJAY SHARMA-R

**Weekly Causelist(Filtered)**  
**Court No :5**  
**HON'BLE MR. JUSTICE M.N. BHANDARI**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR HEARING</b>			
1	C.W. 1039/2011 1300	M/S ALKA THEATER PRO STATE OF RAJ & ORS	ANANT KASLIWAL-P NAINA SARAF-R
2	C.W. 12870/2011 1303 APPL 33321/2014	SBBJ RETD EMPLOYEES ASSOCIATION AND ANR I T O WARD 3(4) AND ORS	SANJAY JHANWAR-P PARINITOO JAIN-R ANUROOP SINGHI-R
3	C.W. 12909/2011 4300	MAHAVEER PRASAD SHARMA AND ORS STATE (AGRICULTURE DEP )ORS	RIPU DAMAN SINGH NARUKA-P AAG-R ANURAG SHARMA-R J K YADAV-R MANJU JOSHI-R MANJU JOSHI ADD G C-R PRADEEP KALWANIA ADD G C-R R A KATTA-R RAJNEESH GUPTA-R V K SHARMA RACHIT SHARMA-R VIKRAM SINGH-R
<b>With</b>			
4	C.W. 20899/2013 6200 APPL 32071/2015 CMS 17888/2013	PAWAN KUMAR AND ORS STATE OF RAJ AND ORS	JAI KUMAR YADAV-P PRADEEP KALWANIA ADD G C-R  ANURAG SHARMA-R MANJU JOSHI-R MANJU JOSHI ADD G C-R R A KATTA-R V K SHARMA RACHIT SHARMA-R
5	C.W. 13993/2011 5700	OM PRAKASH GUPTA STATE (FOOD CIVIL SUPPLIES DEP)ORS	V S CHAUHAN S SHARMA-P KRISHNA VERMA ADD G C-R V D GATHALA ADD G C-R
6	C.W. 16809/2011 5700 CMS 15539/2011	VISHNU KUMAR BANSAL STATE (REVENUE DEPARTMENT)ORS	SHIV CHARAN GUPTA-P V D GATHALA ADD G C-R
7	C.W. 17454/2011 1804	PURSOTTAM HARSAHAI AND ORS	HEMRAJ GAUR-P H V NANDWANA-P B R RANA-R MADHU SUDAN SHARMA-R S K GUPTA-R V S BADHWAR-R
<b>With</b>			
8	C.W. 17455/2011 1804	PURSOTTAM HARSAHAI AND ORS	HEMRAJ GAUR-P B R RANA-R  H V NANDWANA-R MADHU SUDAN SHARMA-R S K GUPTA-R V S BADHWAR-R
9	C.W. 1845/2012 0900	NIRMALA SHARMA STATE (MINES DEPARTMENT)ORS	ASHWANI CHOBISA-P ANAND SINGH RAJAWAT-R N S CHAUHAN DY G C-R ZAKIR HUSSAIN GC-R

**Weekly Causelist(Filtered)**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR HEARING</b>			
10	C.W. 1846/2012  0900	DILIP SINGH STATE (MINES DEPARTMENT)ORS	ASHWANI CHOBISA-P  ZAKIR HUSSAIN GC-R ANAND SINGH RAJAWAT-R N S CHAUHAN DY G C-R
11	C.W. 2259/2012  4300	BANWARI LAL MEENA U O I (MINISTRY OF PETROLEUM )ORS	R D RASTOGI-P  SURUCHI KASLIWAL-R MOHAMMEDDIN NASARI-R
12	C.W. 2911/2012  5700	DINESH RATHORE ADDI FOOD COMMI DEP AND ORS	HET RAM AGARWAL-P  DINESH YADAV AAG-R V D GATHALA ADD G C-R
13	C.W. 4375/2012  4300	JAI BHAWANI GAS AGENCY STATE (FOOD CIVIL SUPPLIES)ORS	RAJ KUMAR SHARMA-P  KRISHNA VERMA ADD G C-R R B MATHUR-R RAVINDRA MATHUR-R
14	C.W. 9603/2012  1804	MOHAN AND ORS B O R AJMER AND ORS	ARVIND GUPTA-P  GOVIND CHOUDHARY-R PRATAP SINGH ARYA-R
15	C.W. 9951/2012  7000	ATUL KUMAR SHUKLA AND ANR STATE (ANIMAL HUSBANDRY)ORS	ASHWINI JAIMAN-P  ARVIND KUMAR GUPTA-R A K GUPTA-R RUPIN KALA-R
16	C.W. 16392/2012  1804	NUNDA AND ORS GOPAL AND ORS	KAPIL PRAKASH MATHUR-P  VIMAL KUMAR JAIN-R B S MATWA-R
17	C.W. 8209/2013  1804	SURESH CHAND JAIN B O R AJMER AND ORS	S D SHARMA-P ALANKRITA SHARMA-P  HIMANSHU SOGANI-R DHARMENDRA PAREEK ADD G C-R MAHENDRA GOYAL-R R S YADAV-R SUNITA PAREEK-R
18	C.W. 9521/2013  1804	SMT ASHA DEVI AGARWAL B O R AJMER AND ORS	S D SHARMA-P SUNITA PAREEK-P  N C CHOUDHARY-R AJAY KUMAR JAIN-R DHARMENDRA PAREEK ADD G C-R INDER RAJ SAINI-R SUNIL KUMAR JAIN-R
<b>With</b>			
19	C.W. 11851/2013  1804	SMT ASHA DEVI AGARWAL B O R AJMER AND ORS	S D SHARMA-P  SUNITA PAREEK-P  S K JAIN-R  AJAY KUMAR JAIN-R DHARMENDRA PAREEK ADD G C-R
<b>With</b>			
20	C.W. 11852/2013  1804	SMT ASHA DEVI AGARWAL B O R AJMER AND ORS	S D SHARMA-P  SUNITA PAREEK-P  S K JAIN-R  AJAY KUMAR JAIN-R DHARMENDRA PAREEK ADD G C-R
21	C.W. 20256/2013  1804	GYARSI LAL ORS SANGANER CO OPERATIVE HOUSING ORS	H P BAIRWA-P SUDHINDRA KUMAWAT-P  AMIT TANWANI-R AJAY KUMAR JAIN-R ANKUR SRIVASTAVA-R JAIDEEP SINGH RATHORE-R LOKESH SHARMA-R V B SRIVASTAVA-R

**Weekly Causelist(Filtered)**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR HEARING</b>			
<b>With</b>			
<b>22</b>	C.W. 5211/2008	DHAPU DEVI AND ORS J D A AND ORS	N K MALOO-P  R P GARG-P
	1800		S D SHARMA-R  DR RAM KISHAN SHARMA-R RAJENDRA PRASAD-R RATAN KAUSHIK-R S N KUMAWAT-R
<b>With</b>			
<b>23</b>	C.W. 5270/2008	DHAPU DEVI AND ORS J D A AND ORS	N K MALOO-P  R P GARG-P
	1800		S D SHARMA-R  AJAY RAJ TANTIA-R AJAY SHUKLA-R DR RAM KISHAN SHARMA-R R.K.AGARWAL-R RAJENDRA PRASAD-R RATAN KAUSHIK-R S N KUMAWAT-R VINAY MATHUR-R
<b>24</b>	C.W. 6663/2014	MANGI LAL AND ORS GAURA AND ORS	SUDESH BANSAL-P
	1804		N C CHOUDHARY-R A K PUROHIT ANIL YADAV-R DHARMENDRA PAREEK-R DHARMENDRA PAREEK ADD G C-R
<b>25</b>	C.W. 7668/2014	SMT RAJ DULARI AND ORS VINOD KUMARI AND ORS	G C GARG ALOK GARG-P
	1804		DEEPAK PAREEK-R
<b>26</b>	C.W. 7354/2015	SMT VIDYA DEVI STATE OF RAJ AND ORS	YUNUS KHAN-P
	0900		N S CHAUHAN DY G C-R MR N S CHOUHAN-R
<b>27</b>	C.W. 9892/2015	RAMKISHORE SMT VINEETA SHRIMAL &ORS	PANKAJ THAKURIA-P
	0703		MAHENDRA GOYAL-R
<b>28</b>	C.W. 15421/2015	PRABHU DAYAL &ORS BASANTI &ORS	JAI PRAKASH GUPTA-P
	1804 STAY 13559/2015		B M SINGH-R

**Weekly Causelist(Filtered)**  
**Court No :8**  
**HON'BLE SMT. JUSTICE SABINA**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR HEARING</b>			
1	CRL.R. 276/2005 0209	KANHYA LAL STATE	ASHWANI CHOBISA-P P. P.-R
<b>With</b>			
2	CRL.R. 239/2005 0209	BADRI LAL STATE	UMESH SHRING-P MANOJ SHARMA/MITESH SHARM-P P. P.-R
3	CRL.R. 458/2005 0206	SMT BINDO BAI STATE AND ANR	BIRI SINGH-P HARENDRA SINGH SINSINWAR-P SS HORA/SANDEEP SINGH-R P. P.-R
4	CRL.R. 466/2005 0209	FOOL CHAND STATE	ABDUL KALAM KHAN-P SANJAY SINGHAL-P P. P.-R
5	CRL.R. 571/2005 0209	RANJEET STATE	A N KHAN-P P. P.-R
6	CRL.R. 582/2005 0209	KAJOD LAL STATE	BACHCHU SINGH GURJAR-P SANTOSH KUMAR JAIN-P P. P.-R
7	CRL.R. 596/2005 0209	RANJEET @ RANVEER STATE	A N KHAN/J R TANTIA-P P. P.-R
8	CRL.R. 858/2005 0209	JAMIL STATE	BIRI SINGH-P P. P.-R
9	CRL.R. 886/2005 0209	ANWAR & ANR AND ANR STATE	VIJAY SINGH SHEKHAWAT-P BIRI SINGH-P P. P.-R
10	CRL.R. 893/2005 0209	AMAR CHAND STATE	DAVENDRA KUMAR BHARDWAJ-P P. P.-R
11	CRL.R. 1167/2005 0209	FATEH SINGH STATE	ALI MOHD.KHAN/SANJAY GANG-P P. P.-R
12	CRL.R. 137/2009 0209	MAJEED RAMZANI AND ORS	BHAGYA MAL SHARMA-P P. P.-R
13	CRL.R. 218/2009 0205	BHAGU RAM JAT STATE AND ORS	AJAY GUPTA/ANOOP AGARWAL-P ANOOP DHAND-R P. P.-R
14	CRL.R. 239/2009 0209	MOHAN LAL STATE	SANJAY SHARMA-P P. P./POONAM CHAND SHARMA-R
15	CRL.R. 335/2009 0209	GHASI LAL STATE	NK SHARMA/NA RATHORE-P P. P.-R
16	CRL.R. 345/2009 0209	RAMAVTAR STATE	RR BAISLA-P P. P.-R
17	CRL.R. 348/2009 0209	SURAJ STATE	MANISH KUMAWAT-P P. P.-R

**Weekly Causelist(Filtered)**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR HEARING</b>			
18	CRL.R. 429/2009 0208	VISHNU PRASAD STATE	RAVI KUMAR KASLIWAL-P P. P.-R
19	CRL.R. 467/2009 0205	RAJ PAL STATE AND ORS	SS SUNDA-P ASHVIN GARG-R P. P.-R
20	CRL.R. 614/2009 0208 STAY 557/2009	BADRINRAIN STATE	ASHVIN GARG-P PANKAJ GUPTA-P ANOOP DHAND-R P. P.-R
21	CRL.R. 631/2009 0209	UGMA STATE	DHARMENDRA KUMAR SHRIVAST-P P. P.-R
22	CRL.R. 650/2009 0205	SMT.KEDANTI STATE AND ORS	SK GUPTA/RAJNEESH GUPTA-P P. P.-R SUDHIR JAIN/B P MEENA-R
23	CRL.R. 728/2009 0206	ANIL KUMAR STATE	ANIL UPMAN, RITU SHARMA-P P. P.-R G S FAUZDAR-R
24	CRL.R. 769/2009 209	SURESH GURJAR STATE	AK GUPTA-P P. P.-R ASHOK SHARMA-R
25	CRL.R. 844/2009 0209	ARJUN LAL BALVEER SINGH	H P SINGH-P JAIRAJ TANTIA-R
26	CRL.R. 931/2009 0208	PREMCHAND AND ORS STATE AND ORS	DHARAMVEER THOLIA-P MANISH CHOUDHARY-P P.P.-R ANSHUMAN SAXENA-R
27	CRL.R. 1045/2009 0209	VIRENDRA STATE AND ANR	YOGESH SINGHAL-P RAMBABU SHARMA-R R.B.SHARMA (GANTHOLA)-R
28	CRL.R. 1132/2009 0209	CHAND MOHD. STATE	VINAY PAL YADAV-P
29	CRL.R. 1135/2009 0209	SHAMBHU SINGH STATE OF RAJ ASTHAN	NITIN JAIN-P
30	CRL.R. 1162/2009 0208	SANJAY KHANDELWAL STATE AND ORS	GAURAV GUPTA-P A K GUPTA-R POONAM CHAND BHANDARI-R
<b>With</b>			
31	CRL.M.PET. 2061/2009 0204	NARROWCASTERS PVT. LTD. AND ANR. STATE OF RAJASTHAN AND ANR.	ARVIND KUMAR GUPTA-P P.P.-R GAURAV GUPTA-R
32	CRL.R. 1238/2009 0206	RAMESHWAR SAINI STATE AND ANR	RAHUL KANWAR-P P.P.-R
<b>With</b>			
33	CRL.R. 1239/2009 0206	RAMESHWAR SAINI STATE AND ANR	RAHUL KANWAR-P P.P.-R BIRI SINGH SINSINWAR-R
34	CRL.R. 1247/2009 0206	ABDUL RASHID STATE	R K MATHUR-P P.P.-R



**Weekly Causelist(Filterd)**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR HEARING</b>			
35	CRL.R. 1334/2009 0209	SAHUN AND ANR. STATE OF RAJ ASTHAN	BIRI SINGH SINSINWAR-P P.P.-R
36	CRL.R. 1343/2009 0209	PRATHVIRAJ AND ANR. STATE OF RAJASTHAN	BIRI SINGH SINSINWAR-P P.P.-R PANKAJ GUPTA-R
37	CRL.R. 1437/2009 0205	AJAY KUMAR STATE OF RAJASTHAN & ORS.	DEEN DAYAL SHARMA-P P.P.-R LOKESH SHARMA/MRIDUL G-R M K KAUSHIK-R
<b>With</b>			
38	CRL.R. 785/2009 0209 (STAY)	NITIN MODI STATE AND ANR	MK KAUSHIK-P P. P.-R LOKESH SHARMA/S R SHARMA-P DEENDAYAL SHARMA-R
39	CRL.R. 1441/2009 0205	BHAJAN LAL STATE OF RAJASTHAN & ORS.	HIMMAT SINGH BIKARWAR-P P.P.-R KARTAR SINGH FAUZDAR-P S S HORA-R
<b>With</b>			
40	CRL.A. 307/2010 0106	STATE OF RAJASTHAN KARTAR SINGH AND ORS.	P.P.-P S.S.HORA-R
41	CRL.R. 1529/2009 0209	GIRRAJ PRASAD NAGAR STATE OF RAJASTHAN & ANR	KAPIL TOTLA-P P.P.-R ARVIND BHARADWAJ-R
42	CRL.R. 1530/2009 0209	GIRRAJ PRASAD NAGAR STATE OF RAJASTHAN & ANR	KAPIL TOTLA-P P.P.-R ARVIND BHARADWAJ-R
43	CRL.R. 1537/2009 0205	DEPANDRA KUMAR STATE	RAJESH SHARMA-P P.P.-R S R SAINI-R
44	CRL.R. 1604/2009 0205	SMT. ANEETA STATE OF RAJ ASTHAN AND ORS.	SANJAY GANGWAR-P P.P.-R RAGHUNANDAN SHARMA-R
45	CRL.R. 1616/2009 0209	SANTOSH KUMAR AGARWAL STATEA AND ANR	KESHAV AGRAWAL-P P.P.-R HEMANT GAJRAJ-R
46	CRL.R. 1727/2009 0209	GIRRAJ SINGH STATE OF RAJASTHAN AND ANR.	D G CHATURVEDI-P P.P.-R BM SHARMA-R
<b>With</b>			
47	CRL.A. 1079/2009 0101	AMAR SINGH STATE OF RAJASTHAN	B M SHARMA-P P.P.-R
48	CRL.R. 36/2010 0205	SMT. MANISHA YADAV STATE OF RAJASTHAN AND ORS.	PRAVEEN BALWADA-P P.P.-R SURESH SAHNI-R
49	CRL.R. 388/2010 0209	DWARKI LAL STATE OF RAJASTHAN	ROHAN JAIN-P P.P.-R
50	CRL.R. 676/2010 0209	CHHANU MAL STATE OF RAJASTHAN THROUGH P.P. AND ANR,	RAGHUNANDAN SHARMA-P P.P.-R

Weekly Causelist(Filtered)

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR HEARING</b>			
51	CRL.R. 980/2010	PINTU SINGH ALIAS BUNTY STATE OF RAJASTHAN THROUGH P.P.	AMIT SINGH SHEKHAWAT-P P.P.-R
	0209		
<b>With</b>			
52	CRL.R. 979/2010	PINTU SINGH ALIAS BUNTY STATE OF RAJASTHAN THROUGH P.P.	AMIT SINGH SHEKHAWAT-P P.P.-R
	0209		

**Weekly Causelist(Filtered)**  
**Court No :12**  
**HON'BLE MR. JUSTICE INDERJEET SINGH**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR HEARING</b>			
1	C.M.A. 1025/2001 4000	GOVIND DAS RAM DAS & ORS	R K DAGA,D.D.KHENDELWAL-P ANOOP DHAND-R
2	C.M.A. 1688/2001 1600	GYARSI LAL STATE OF RAJASTHAN	SANJAY SHARMA-P P S SHARMA-R A K BHANDARI-R AJEET BHANDARI-R DR S K TEWARI-R
<b>With</b>			
3	C.M.A. 1511/2000 1600	NATIONAL THERMAL POWER CORPORA GYARSI LAL & ORS	A K BHANDARI-P DR. S.K. TIWARI-R SUNIT AWASTHI-R
4	C.M.A. 1039/2003 1200	STATE M/S RAJ CONSTRUCTION CO LTD	V P MATHUR-P H P BAIRWA(DY GC)-P JAG MOHAN SAXENA AAG-P G.A., SHYAM ARYA-R HEMANT MATHUR(DY GC)-R
<b>With</b>			
5	X.OBJECTION 54/2003 4201	STATE OF RAJASTHAN M/S RAJ CONSTURCTION	SATISH CHANDRA MITTAL-P JAG MOHAN SAXENA AAG-P
6	C.M.A. 2739/2003 1007	SMT SUJATA VIRENDRA	L L GUPTA-P M F BEG-R
7	C.M.A. 15/2004 1703	INDIAN OIL CORP LTD U O I	S KASLIWAL-P S.S.HASSAN-R
8	C.M.A. 92/2004 1101	BALU AND ORS SMT NATHI AND ORS	RAGHU NANDAN SHARMA-P N K MALOO-R
9	C.M.A. 902/2004 0704	M/S ASHOKA CARPET OMPRAKASH JAIPURIYA	M M RANJAN-P G K GARG-R
<b>With</b>			
10	X.OBJECTION 92/2004 4201	M/S ASHOKA CARPETS OM PRAKASH JAIPURIYA	SARANSH SAINI-P
11	C.M.A. 976/2004 1007 STAY 1153/2004	SMT VIMLA OMPRAKASH	M M RANJAN-P MANISH SHARMA-R
12	C.M.A. 1265/2004 1504	THE NEW INDIA ASSURANCE CO. NIHAL SINGH & ORS.	TRIPURARI SHARMA-P
13	C.M.A. 2243/2004 1600	AJAY KUMAR URBAN IMPROVEMENT TRUST BHARAT	BIPIN GUPTA-P DHARMENDRA AGARWAL-R
14	C.M.A. 2481/2004 1600	SITA RAM SHARMA THE STATE OF RAJASTHAN & ORS	B L GUPTA-P
15	C.M.A. 2488/2004 1703	SHAKUNTALA RAILWAY CLAIM TRIBUNAL JAIPUR	M.C.TAYLOR-P VANDANA CHAUHAN-P SMT PUSHPA PUROHIT-R

**Weekly Causelist(Filtered)**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR HEARING</b>			
16	C.M.A. 2615/2004  0703	RANVEER ARYA MUTIT SAWHNER ALIAS	A C UPADHYAY-P  PREETI SHARMA-R J P GURJAR-R R S MEHTA-R
17	C.M.A. 2727/2004  0701	POOJA KAPIL SURENDRA KUMAR JAIN	N K SINGHAL-P  P C SHAH-R
18	C.M.A. 820/2005  1105	AMIT KUMAR HARPHOOL SINGH	R K AGARWAL-P  RAJENDRA KR SHARMA-R SARANSH SAINI-R
19	C.M.A. 2095/2005  1101	RICHHPAL SINGH KULWANT SINGN & ORS	SRI RAM YADAV-P  SHAMSHER SINGH-R J P G OYAL-R MANU BHARGAVA-R
20	C.M.A. 2116/2005  1001	SUNITA LEELA NATH	R K MATHUR-P  ASHVIN GARG-R
21	C.M.A. 3223/2005  1001	SMT ANITA PUSHPENDRA SINGH	M M RANJAN-P  R K MATHUR-R
<b>With</b>			
22	X.OBJECTION 34/2006  4201	SMT ANITA PUSHPENDRA SINGH	R K MATHUR-P
23	C.M.A. 2230/2006  1200	MURLIDHAR UNION OF INDIA	S KALSIWAL-P  K K SHARMA-R AMOL VYAS-R SUDHANSHU KASLIWAL-R
24	C.M.A. 3818/2006  4000	CHHOTELAL GOPAL LAL	DEEPAK PAREEK-P  BHANU PRAKASH VERMA-R ROHAN JAIN-R
25	C.M.A. 4016/2006  1006	PURSHOTTAM SMT SHYAMA GAUTTAM	SANJAY SINGHAL-P  VIJAY KUMAR KHANDELWAL-R
26	C.M.A. 28/2007  1101	MAHAVEER PRASAD PUBLIC IN GENERAL AND ORS	G K GARG-P  J P SHARMA-R
<b>With</b>			
27	C.M.A. 3728/2006  1101	JAGDISH PRASAD MAHAVEER PRASAD AND ORS	SHAILESH PRAKASH SHARMA-P  G K GARG-R  J P SHARMA-R
28	C.M.A. 728/2007  1200	TARA CHAND BHANDARI SHRI H N JETHALIA AND ORS	AJEET BHANDARI-P  MAHENDRA SINGH-R
29	C.M.A. 1566/2007  703	AMRIT LAL KESWANI BHAGWANTI DEVI	ANIL MEHTA-P  J P GOYAL-R
<b>With</b>			
30	X.OBJECTION 33/2007  703	AMRIT LAL KESWANI BHAGWANTI DEVI	J P GOYAL-P
31	C.M.A. 2127/2007  1600	DINESH KR AGRAWWAL B V RAO & ORS	ASHWANI CHOBISA-P  V K TAMOLIYA-R V K TAMLOIYA-R

**Weekly Causelist(Filtered)**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR HEARING</b>			
32	C.M.A. 3581/2007 4000	MAHENDRA SINGH ROHIDIA & ORS VIJAY PRAKASH GUPTA & ORS	ASHOK SHARMA-P AJAY GUPTA-R
33	C.M.A. 3804/2007 1001	SATISH CHANDRA SMT DHARMWATI DEVI & ORS	PRAHLAD SHARMA-P GAURAV GUPTA-R
34	C.M.A. 4244/2007 800	BANK OF BARODA BALJIT SINGH	RAJENDRA SALECHA-P MANISH SHARMA-R
<b>With</b>			
35	C.Ist.Appl 187/2008 3800	BALJEET SINGH ARORA BANK OF BARODA & ORS	MANISH SHARMA-P
36	C.M.A. 4436/2007 4000	DINESH CHAND & ORS BHURI VISHAL & ORS	JAI RAJ TANTIA-P GIRISH KHANDELWAL-R
37	C.M.A. 88/2008 1504	UNITED INDIA INSURANCE COMP SMT MANJU DEVI & ORS	RAAJ PAL CHAUDHARY-P MANJU DAVE-R J P GUPTA-R
38	C.M.A. 203/2008 1504	NEW INDIA ASSURANC CO LTD CHOTU RAM & ORS	VIZZY AGRAWAL-P VINAY MATHUR-R RAMESH KR SHARMA-R
39	C.M.A. 893/2008 1504	UNITED INDIA INSURANC CO LTD GUMAN SINGH & ORS	AMARNATH PAREEK-P NIEERAJ TIWARI-R PEYUSH NAG-R
40	C.M.A. 2560/2008 1006	ASHWANI KUMAR LALITA	SRIRAM YADAV-P YOGESH SINGHAL-P ANIL JAIN-R
41	C.M.A. 2997/2008 1703	RAJENDRA KR KHANDELWAL U O I & ORS	D K BHARADWAJ-P G C GARG-R
42	C.M.A. 4130/2008 1003	BHAGWAN LATHI SMT USHA RANI	L L GUPTA-P
43	C.M.A. 2625/2009 3900	BABU KEDAR	MANOJ BHARADWAJ-P N K SINGHAL-R RAJEEV SOGARWAL-R
44	C.M.A. 3062/2009 1200	STATE OF RAJ & ORS JAGDISH PRASAD AGRAWAL	MISS PRIYANKA PAREEK DY G-P DR. A.S KHANGAROT-P HARI BARATH AD G C-P S K GUPTA-R
45	C.M.A. 3385/2009 1504	ORIENTAL INSURAN CE CO LD BHANWAR LAL JAT & ORS	AMARNATH PAREEK-P KULDEEP PUNIA-R AMIT KUMAR JAIN-R AMIT PUNIA-R
46	C.M.A. 3387/2009 1504	ORIENTAL INSURANCE CO LTD ROHITASH & ORS	AMARNATH PAREEK-P J R CHOUDHARY-R CHAIN SINGH RATHORE-R
47	C.M.A. 3828/2009 1504	I C I C I LOMBARD GENERAL INSURNACE JAFRU & ORS	VIZZY AGRAWAL-P RAM SINGH RATHORE-R J P GUPTA-R
48	C.M.A. 3882/2009 1504	NATIONAL INSURANCE CO LTD RAMNARAIN & ORS	J K SINGHI-P GAURAV GUPTA-R
49	C.M.A. 4378/2009 1200	SUPERITENDENT ENGINEER R S A M B M/S GHANARAM	R A KATTA-P SUSHIL SHARMA(AAG)-R J R CHOUDHARY-R

**Weekly Causelist(Filtered)**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR HEARING</b>			
<b>With</b>			
<b>50</b>	C.M.A. 4361/2009	SUPERITENDENT ENGINEER R S A M B M/S GHANA RAM	R A KATTA-P
	1200		
	STAY 2732/2009		
<b>With</b>			
<b>51</b>	C.M.A. 4373/2009	SUPERITENDENT ENGINEER R S A M B M/S GHANA RAM	R A KATTA-P
	1200		
	STAY 2738/2009		
<b>52</b>	C.M.A. 6484/2011	BAJRANG LAL SMT DHANNI AND OTHERS	RAJVIR SHARMA-P
	1806		SUBODH SHARMA-R M C JAIN-R MUKESH SHARMA-R RAJEEV SURANA-R
<b>With</b>			
<b>53</b>	C.C.P. 75/2012	BAJRANG LAL PREM KUMAR SARSODIYA	RAJVIR SHARMA-P
	2401		

**Weekly Causelist(Filtered)**  
**Court No :13**  
**HON'BLE MR. JUSTICE ASHOK KUMAR GAUR**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>HEARING</b>			
1	C.W. 1700/1999	LAXMI NARAIN SHARMA THE STATE OF RAJASTHAN & ORS	R C JOSHI-P ASHOK JOSHI-P MRS NAMITA PARIHAR-P VS YADAV-P
	0507		G A-R MR PRASHANT SANGHI-R PANKAJ BHANDARI-R SANJEEV SINGHAL DY G C-R SHYAM ARYA AAG-R
2	C.W. 1783/1999	DAULAT RAM SAWLANI RAJ SMALL IND	SANDEEP SAXENA-P G S ASHIYA-P HEMANT MATHUR-P REASHM BHARGAVA-P SANDEEP SAXENA SAVITA-P VIKRANT GUPTA-P VINEET PAREEK-P
	0511		R.P.GARG-R
3	C.W. 2021/1999	AJAY SINGH RAWAT BUREAU OF INDIAN STANDARD & OR	PARAS KUHAD-P DIG VIJAY ANAND-P MAHENDRA SINGH-P SUNIL NATH-P VIJAY SINGH-P
	0511		MANOJ KUMAR SHARMA-R RAVI BHOJAK-R SHIV SINGH-R
4	C.W. 2180/1999	MS RAJ BHARGAVA R N G E I T & ORS	C L SAINI-P M R NAREDI-P R K MATHUR-P
	0523		G A-R ADITYA MATHUR-R
5	C.W. 2280/1999	SMT SUNITA MANGLA R N G E I T & ORS	D K BHARDWAJ-P BHUPENDRA BHARDWAJ-P
	0507		G A-R
6	C.W. 2448/1999	S K SHARMA RAJ STATE COP CONSUMER FED. &	DINESH YADAV-P JAI KUMAR YADAV-P MISS ASHISH JOSHI-P RAVI YADAV-P SORABH PUROHIT-P
	0523		R B MATHUR-R
7	C.W. 2817/1999	KOTA REGION P W DEMPLOYEES UNI STATE & ORS	PRAHLAD SINGH-P
	0507		S.K.SHARMA-R
8	C.W. 3118/1999	KANHIYA LAL & ORS STATE & ORS	MAHENDRA SHAH-P SANJAY SHARMA-P
	0507		G A-R SAURABH SARASWAT DY G C-R
9	C.W. 3300/1999	SECRETARY MEDICAL & HEALTH DEP R C S A T	PRAVEEN JAIN,GAURAV JAIN-P SANJEEV SINGHAL DY G C-P
	0507		REASHAM BHARGAVA-R
10	C.W. 3340/1999	CHHUTTAN LAL VERMA STATE & ORS	A K BHARGAVA-P
	0507		CHETAN BAIRWA ADD G C-R SAURABH SARASWAT DY G C-R
11	C.W. 3344/1999	RATAN SINGH NAGAR PALIKA KHERALI	MANOJ PAREEK-P SMT MEENA PAREEK-P V D GATHALA-P
	0507		
12	C.W. 3497/1999	RAJ SAHAKARI KARMACHARI SANGH STATE & ORS	A K BHARGAVA-P R B MATHUR-P RK SHARMA-P
	0507		M.D.AGARWAL,ANURAG-R

**Weekly Causelist(Filtered)**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>HEARING</b>			
13	C.W. 3821/1999  0511	BABU LAL MEENA STATE	H C GANESHIA,M.L.SHARMA-P CHITRA GOYAL-P  B L AVASTHI ADD G C-R RAJ SHARMA ADD G C-R
14	C.W. 3889/1999  0501	UDAI SINGH STATE	J P GOYAL-P J JAIN-P RAKESH SHARMA-P  ANKUR RASTOGI ADD G C-R ARPIT SRIVASTAVA DY G C-R
15	C.W. 4731/1999  0501	RAM DHAN STATE & ORS	MAN SINGH-P H C RANKA-P PRADEEP SINGH-P  G A-R B L AVASTHI ADD G C-R BABU LAL SAINI DY G C-R G.S.BAPANA-R RAJ SHARMA ADD G C-R
16	C.W. 5129/1999  0523	BRIJENDRA KUMAR SHARMA R S E B & ORS	G S RATHORE-P DIGVIJAY ANAND-P LOKESH ATREY-P MAHENDRA SINGH-P MRS MANJU AGARWAL-P MRS PRABHA RANA-P P S SHUKLA-P PARAS KUHAD-P SUNIL NATH-P VIJAY SINGH-P VIKAS JAIN-P  MR. ABHISHEK SHARMA-R
17	C.W. 5320/1999  0507	AMAR PAL STATE & ORS	V L MATHUR-P NAINA SARAF-P  MANU BHARGAVA G C-R
18	C.W. 5428/1999  0507	UMESH CHAND YADAV CHIEF INSPECTOR FACTORIES & BI	M M RANJAN-P AJAY KUMAR BAJPAI-P AMIT PUNIA-P DHANESH SARASWAT-P MOBIN BHATIA-P S B VAISH-P  R P GARG-R R A A KHAN-R S D KASPURIA ADD G C-R SAKET PAREEK-R
19	C.W. 5478/1999  0511	VASUDEV PARTHI STATE & ORS	GAYATRI RATHORE-P DR ARUN CHATURVEDI-P G S RATHORE-P NAND LAL CHOUDHARY-P R S SHEKHAWAT-P SHYAMLAL SHARMA-P V S CHAUHAN-P  V.S.YADAV-R
20	C.W. 5493/1999  0507	DARA SINGH STATE	N K JOSHI-P MISS ANITA BHARGAWA-P S L SHARMA-P SANJAY JOSHI-P  G A-R B S RAJAWAT DY G C-R DR A S KHANGAROT ADD G C-R DR. AS KHANGAROOT, AGC-R P C JAIN-R SANDEEP BHAGWATI-R
21	C.W. 5674/1999  0511	KAILASH GOYAL STATE	DINESH YADAV-P JAI KUMAR YADAV-P MISS ASHISH JOSHI-P SORABH PUROHIT-P V LODHA-P  H V NANDWANA G C-R B L AVASTHI ADD G C-R DR A S KHANGAROT ADD G C-R GA-R RAJ SHARMA ADD G C-R



**Weekly Causelist(Filterd)**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>HEARING</b>			
22	C.W. 5846/1999	MUBARIK ALI STATE AND ORS	BHANWAR BAGRI-P D K SWAMI-P GAJENDRA SINGH-P I S MALIK-P K C SHARMA-P N L GURJAR-P S L MEENA-P SUNIL SINGODIA-P
	0507		ANKUR RASTOGI ADD G C-R ANKUR RASTOGI ADD G C-R ARPIT SRIVASTAVA DY G C-R G A-R
23	C.W. 491/2000	DR; JASWANT SINGH RAJ. AGRICULTURE UNIVERSITY	DEVENDRA RAGHAVA-P D K SORAL-P
	0507		
24	C.W. 505/2000	PRABHU DAYAL JAIN STATE & ORS.	GAYATRI RATHORE-P K P SINGH-P
	0511		DR A S KHANGAROT ADD G C-R
25	C.W. 811/2000	YOGESH CHAND MATHUR STATAE	R P GARG-P S K SHARMA-P
	0507		G A-R SURESH KUMAR SHARMA-R
26	C.W. 1490/2000	GOVIND SINGH STATE & ORS	ANISHA JAIN-P
	0507		G A-R BABU LAL SHARMA-R HEMANT MATHUR DY G C-R OP SHARMA-R
27	C.W. 2481/2000	BHANWAR LAL SAINI & ORS R S R T C & ORS	INDER RAJ SIANI-P S S GUPTA-P
	0507		ALADEEN KHAN-R
28	C.W. 3553/2000	RADHEYSHYAM SHARMA STATE AND ORS	B BAGRI,K.C.SHARMA-P D.K.SWAMI,S.L.MEENA-P MANJU GARG-P N.L.GURJAR,P.C.SWAMI-P
	0511		VIRENDRA SINGH YADAV-R
29	C.W. 3830/2000	SHIV KUMAR KHANDELWAL STATE AND ORS	SUSHIL KUMAR JAIN-P
	0511		V D SHARMA G A-R G A-R KS CHANDEL-R L N BOSS ADD G C-R NEERAJ CHANDRANA ADD G C-R
30	C.W. 3831/2000	CHAGAN LAL CONTROLLER RAJASTHAN STATE MOT	NAINA SARAF-P
	0511		SHYAM ARYA,AKHIL MODI-R AKHIL MODI-R GANESH MEENA G C-R HEMANT MATHUR DY G C-R
31	C.W. 3926/2000	BABU LAL BHARDWAJ STATE ANDORS	AJEET KUMAR SHARMA-P G.S.SHEKHAWAT-P M.S.PARMAR-P SHOBHIT VYAS-P
	0507		G A-R ARVIND SHARMA-R
32	C.W. 4169/2000	SMT SANTOSH KANOONGO RAJ NON GOVT EDUCATIONAL AND O	SATYAVRAT SHARMA-P
	0507		G A-R AKHIL SIMLOTE-R B L GUPTA-R LAXMIKANT SHARMA-R
33	C.W. 4592/2000	SHRI CHANDRA LAL BAIRWA THE R.S.R.T.C.AND ORS	BABU LAL GUPTA-P
	0507		VIRENDRA AGRAWAL-R
34	C.W. 4825/2000	KHAIRATI LAL BAIRWA DIRECTOR,WOMEN, CHILD & NUTRIT	MAN SINGH GUPTA-P RAJESH KANDWAL-P
	0523		

**Weekly Causelist(Filtered)**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>HEARING</b>			
35	C.W. 1002/2001 0507	PARWATI SHARMA STATE AND ORS	DD KHANDELWAL-P ADDL. G.A.-R PARIKSHIT SINGH DY G C-R
36	C.W. 2000/2001 1502	HARI RAM PO, INDUSTRIAL TRIBUNAL KOTA	SL SONGARA-P BHARAT VYAS-P N.K.SONGARA-P NEENA-P V S GURJAR-R AJAY SHUKLA-R GAURAV JAIN-R RAJNEESH GUPTA-R
37	C.W. 2097/2001 1502	DIVISIONAL FOREST OFFICER BUND RAM KISHAN THROUGH GS VAN MAND	A KHAN-P B BAGRI-P DR M S KACHHAWA ADD G C-P N K BHATT ADD G C-P S.BHUSAN-P S.K.YADAV-P SHIVRAJ SINGH DY G C-P T.KANDOI-P BHANWAR BAGRI H BAGRI-R
38	C.W. 2115/2001 0507	NAGENDRA KUMAR SHARMA STATE AND ORS	JM SAXENA-P ANURAG AGARWAL-P LOKESH SHARMA-P KS CHANDEL-R
39	C.W. 2285/2001 1502	SHYAM LAL SHARMA DEPUTY CONSERVATORY OF FOREST	RAJESH KALA-P ALADEEN KHAN ADD G C-R DR M S KACHHAWA ADD G C-R N K BHATT ADD G C-R SHIVRAJ SINGH DY G C-R
40	C.W. 2649/2001 1502	DIVISIONAL FOREST OFFICER, BUN NEMI CHANDRA AND ORS	DR M S KACHHAWA AGC-P A.KHAN,H.GUPTA,S.K.YADAV-P S.B.GUPTA-P SHIVRAJ SINGH DY G C-P B BAGRI-R N K BHATT ADD G C-R
41	C.W. 2847/2001 1502	STATE BHAGIRATH AND ORS	JM SAXENA-P HEMANT MATHUR DY G C-P SANJEEV SINGHAL DY G C-P
42	C.W. 3012/2001 1502	NAND BIHARI SBBJ JAIPUR AND ORS	SHARDA PATHAK-P G K GARG-R
<b>With</b>			
43	C.W. 5243/2000 1502	SBBJ CENTRAL GOVT INDUSTRIAL TRIBUN	GK GARG-P RAJ KUMAR-P S.N.SHARMA-P S C GUPTA-R ML GOYAL-R SMT SHARDA PATHAK-R
44	C.W. 3068/2001 1508	MANAGING COMMITTEE SMT GOMTI D MAHAVEER PRASAD AGARWAL AND OR	MM RANJAN-P A.PUNIA,D.SARASWAT-P M.BHATIA,A.SINGH-P R.SINGHVI-P S.B.VAISH,H.S.KHENDELWAL-P S.MAHARSHI,R.GUPTA-P RAGHUNANDAN SHARMA-R
45	C.W. 3454/2001 1502	SBBJ AJMER CENTRAL INDUSTRIAL TRIBUNAL JA	GK GARG-P SHYAM ARYA-R

**Weekly Causelist(Filtered)**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>HEARING</b>			
46	C.W. 3493/2001  1502	B D O, P S SULTANPUR KOTA MAHESH CHANDRA	MRS NAINA SARAF-P  C.S.GOYAL-R L N BOSS ADD G C-R SANJAY KUMAR SHARMA G C-R
47	C.W. 3520/2001  0507	NARSI RAM DIRECTOR, TREASURY & ACCOUNTS,	MAN SINGH GUPTA-P  G A-R BABU LAL SAINI DY G C-R DHEERAJ TRIPATHI DY G C-R MUKESH AGRAWAL-R
48	C.W. 4047/2001  1502	NARAYAN DUTT BANK OF RAJ LTD. AND ORS	RAKESH SAHRAN,V.S.NAIN-P  R K KALA-R
49	C.W. 4265/2001  1502	ASST.ENGINEER P W D MAN MOHAN LAL AND ORS	ARVIND KUMAR SHARMA-P  G A-R C.S.GOYAL-R K C SHARMA-R
50	C.W. 4370/2001  1502	UOI AND ORS MADAN LAL TAILOR AND ORS	KN SHRIMAL-P AMIT JINDAL-P B S CHHABA-P  S S HASAN-R MUKESH AGRAWAL-R N C GOYAL-R
51	C.W. 4505/2001  0523	GULAM NABI KHAN STATE AND ORS	SC GUPTA-P  LAXMAN SINGH KACHAWA-R
52	C.W. 4528/2001  0511	MC SHARMA JAIPUR VIDYUT VITRAN NIGAM LIM	RK MATHUR-P  SANDEEP SAXENA-R R K MATHUR-R
53	C.W. 5055/2001  1508	MANAGING TRUSTEE, BL HIGH SCHO APPELLATE AUTHORITY UNDER PAYM	A K SHARMA-P  D.V.THOLIA-R DHARMENDRA JAIN-R
54	C.W. 5321/2001  1502	PRAKASH CHAND MANAGER AKAD MOTORS AND ORS	SURESH KASHYAP-P  MADHU SUDHAN SHRMA-R AJEET BHANDARI-R
55	C.W. 5820/2001  1502	THE DEPOT MANAGER R S R T C KO SHRI CHATARLAL AND ANR	KEWAL RAM-P  B L GUPTA-R V S YADAV-R
56	C.W. 5853/2001  0507	SITA RAM JAT STATE	PRAHLAD SINGH,A SHARMA-P  INDERJEET SINGH-R DR M S KACHHAWA ADD G C-R N K BHATTA ADD G C-R SHIVRAJ SINGH DY G C-R
57	C.W. 5865/2001  0511	SUMER SINGH RAGHAW STATE	MS RAGHAW,AK PAREEK-P ANSHUMAN SAXENA-P  INDERJEET SINGH-R DR M S KACHHAWA ADD G C-R N K BHATTA ADD G C-R SHIVRAJ SINGH DY G C-R
58	C.W. 487/2002  0523	NANDLAL GOSWAMI AND ORS STATE	ISHWAR JAIN-P  RAM SINGH BHATI-R
59	C.W. 972/2002  1502	AGRICULTURE ENGINEER LAKHAN SINGH AND ORS	KAMLA JAIN-P GOVT. ADVOCATE-P L N BOSS ADD G C-P M SINGH-P SHARMILA JAIN-P  V D SHARMA G A-R K C SHARMA-R NEERAJ CHANDRANA ADD G C-R

**Weekly Causelist(Filtered)**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>HEARING</b>			
60	C.W. 1568/2002  1502	STATE RAMESH CHAND AND ORS	JAG MOHAN SAXENA-P DR M S KACHHAWA ADD G C-P N K BHATTA ADD G C-P
61	C.W. 2106/2002  0503	RAM RATAN REGAR STATE OF RAJ & ORS	S K SAKSENA,DD KHANDELWAL-P A SAKSENA-P
62	C.W. 3150/2002  0507	SMT GURVINDER KAUR BAJAWA R N G E I T JAIPUR & ORS	CHIRANJI LAL SAINI-P
			ANIL BHATIA-R G A-R GANESH MEENA G C-R M L ARORA-R
63	C.W. 3339/2002  1502	DIRECTOR,WOMEN AND CHIL DEVP.D SHRI LEELADHAR AND ORS	BAJRANG LAL SHARMA-P B K SHARMA ADD G C-P BL SHARMA,A MISHRA-P C SHEKHAR,RK SHARMA-P S SHARMA-P
64	C.W. 3394/2002  1502	SANWAR MAL THE JUDGE LABOUR COURT NO 2 JA	UMESH KUMAR SHARMA-P
			GA-R SAURABH SARASWAT DY G C-R
65	C.W. 3642/2002  1508	JHAVAR MAL SHARMA STATE OF RAJ & ANR	S C GUPTA-P
			G A-R AKHIL SIMLOTE-R GANESH MEENA G C-R
66	C.W. 4125/2002  0507	DEVLAL PANCHAL THE BUNDI CENTRAL COOP BANK &	SUDARSHAN LADDHA-P SUDARSHAN LADDHA-P
			AMIT JINDAL-R A K PAREEK, S K JAIN-R DEEPAK PAREEK-R S K JINDAL-R
67	C.W. 4128/2002  1502	SHRI GANGA SINGH UNION OF INDIA NEW DELHI & ANR	S L SONGARA-P
			BHARAT VYAS-R AJAY SHUKLA-R B BAGRI-R FATEH RAM MEENA-R GAURAV JAIN-R
68	C.W. 4160/2002  1510	RAJESH & ORS M/S EVERLAST ESBESTOWS CO & AN	RAJIV BANDHU-P
			R K KALA-R
69	C.W. 4388/2002  1502	MAYOR MUNICIPAL CORPORATION JA SMT LAXMI ARORA & ANR	K N GUPTA-P
			MANOJ GOYAL-R
70	C.W. 4458/2002  1502	SHAMBHU SINGH RAJAWAT JUDGE LABOUR COURT JAIPUR & AN	SURESH KASHYAP-P
			RAHUL SHARMA-R
71	C.W. 4514/2002  1502	R S R T C JAIPUR & ANR BAL MUKUND & ANR	MUKESH KUMAR VERMA-P
72	C.W. 4685/2002  1502	CHIEF MANAGER, RSRTC RAMGOPAL GAUTAM	ANISHA JAIN-P VINAYAK JOSHI-P
			M.PAREEK-R V K TAMOLIA AJIT MALOO-R
73	C.W. 4750/2002  1502	DEODHARI SINGH THE LABOUR COURT NO 1 JAIPUR &	P K SHARMA-P
			RAHUL SHARMA-R

**Weekly Causelist(Filterd)**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>HEARING</b>			
74	C.W. 5143/2002 0507	BABU LAL JYOTISH STATE OF RAJ & ORS	M F BAIG-P R S BHATI-R
75	C.W. 5398/2002 1502	KANWAR LAL THE JUDGE, INDUSTRIAL TRIBUNAL	BABU LAL GUPTA-P ASHOK BANSAL-R VINAYAK JOSHI-R
76	C.W. 5425/2002 1502	KRISHAN SINGH GURJAR JUDGE LABOUR COURT JAIPUR & OR	SURESH KASHYAP-P R D RASTOGI-R
77	C.W. 5545/2002 1502	PRATAP SINGH JUDGE LABOUR COURT KOTA & ORS	BHANWAR BAGRI-P H O P MATHUR-P TANVEER AHMED-P SHAILESH PRAKASH SHARMA-R
78	C.W. 5725/2002 1502	RADHEY SHYAM RATHORE MANAGER MULTI METALS LTD KOTA	SHYAM LAL SHARMA-P N K MALOO-R
79	C.W. 5738/2002 1502	MADAN LAL AGRAWAL JUDGE INDUSTRIAL TRIBUNAL JAIP	BABU LAL GUPTA-P ARUN CHATURVEDI-R VEYANKATESH GARG-R VINAYAK JOSHI-R
<b>With</b>			
80	C.W. 8974/2002 1502 STAY 8182/2002	THE R S R T C JAIPUR & ANR THE JUDGE INDUSTRIAL TRIBUNAL	DR ARUN CHATURVEDI-P VINAYAK JOSHI-P
81	C.W. 6241/2002 0507	JABAR SINGH RAJ COOPERATIVE DAIRY FEDERATI	AJAY KUMAR BAJPAI-P VISHNU KUMAR SHARMA-R MANU BHARAGAVE-R S N SHARMA-R
82	C.W. 7980/2002 1502	FAKIR MOHAMMAD JUDGE LABOUR COURT KOTA AND OR	RAJESH MOONDIA-P NK MALOO-R K C SHARMA-R
83	C.W. 8566/2002 0511	SHIV SHANKAR SHARMA STATE	A K BAJPAI A SRIVASTAVA-P AMITABH BHATNAGAR-P G A(R.S.SHEKHAWAT)-R B L AVASTHI ADD G C-R MAHENDRA GOYAL-R RAJ SHARMA ADD G C-R
84	C.W. 8873/2002 1502	GENERAL MANAGER PURCHASE STORE SHRI JAGDISH VYAS & ANR	MUKESH KUMAR VERMA-P SHYAM ARYA-R
85	C.W. 9003/2002 1502	THE MANAGING DIRECTOR R S R T THE JUDGE INDUSTRIAL TRIBUNAL	DR ARUN CHATURVEDI-P VINAYAK JOSHI-P S K SINGH-R
86	C.W. 9180/2002 0503	SHIV CHARAN SHARMA STATE OF RAJ & ORS	R K MATHUR-P B.K.SHARMA DY.G.A.-R KRISHAN VERMA ADD G C-R
87	C.W. 2429/2003 1502	URBAN IMPROVEMENT TRUST AJMER SHER SINGH	L N BOSS-P SUNIL SAMDARIA-R AJAY RAJ TANTIA-R KAPIL MATHUR-R
88	C.W. 3360/2003 1502	MAHENDRA THE CENTRAL INDUSTRIAL TRIBUNA	SK SINGODIYA /J.P.GUPTA-P J.P.GUPTA-P MUNESH BHARDWAJ-P N K SINGHAL-P PAWAN PAREEK-R

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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>	
<b>HEARING</b>				
<b>With</b>				
89	C.W. 653/2000	SUPDT ARCHAEOLOGIST JAIPUR CIR MAHENDRA & ORS	S S HASAN-P  NASEEM UDDIN QAZI-P SM KHAN-P	J P GUPTA-R  PAWAN PAREEK-R S K SINGODIYA-R
	1502			
90	C.W. 2201/2004	H L GUPTA THE MANAGING DIRECTOR FOOD COR	VIKRANT GUPTA-P	V LODHA-R
	0507			
91	C.W. 2285/2004	AMINULLAH KHAN STATE OF RAJ & ORS	M S BEG-P	G A-R ANANT BHANDARI DY G C-R MANU BHARGAVA G C-R
	0507			
92	C.W. 8214/2004	KRISHNA VALLABH MISHRA STATE OF RAJ & ANR	PREM KRISHNA SHARMA-P	MANOJ PAREEK-R
	0507			
93	C.W. 8241/2004	JAGDISH PRASAD SHARMA STATE OF RAJ & ORS	R S BHADAURIA-P	DR V B SHARMA ADD G C-R
	0517			
94	C.W. 240/2005	VISHAMBHAR DAYAL SHARMA STATE OF RAJ & ANR	INDRESH SHARMA-P	
	0507			
95	C.W. 7056/2005	PHOOL SINGH STATE OF RAJ & ORS	GANESH MEENA-P	SHYAM ARYA, G.A.-R B S RAJAWAT DY G C-R DR A S KHANGAROT ADD G C-R
	0502			
96	C.W. 7369/2005	MANOHAR SINGH THE RAJASTHAN STATE ROADWAYS T	N K GAUTAM-P	R D RASTOGI-R
	0502			
97	C.W. 8160/2005	PANKAJ KUMAR STATE OF RAJ & ORS	O P PAREEK-P M A KHAN-P S K TIWARI-P	B S RAJAWAT DY G C-R DR A S KHANGAROT ADD G C-R
	0502			
98	C.W. 9900/2005	PAWAN PRAJAPATI UNION OF INDIA AND ANR	SUNIL SAMDARIA-P	AJAY SUKHLA-R BHANWAR BAGRI-R R D RASTOGI-R S S RAGHAV-R
	0502			
99	C.W. 293/2006	HARI SINGH YADAV R S R T C JAIPUR & ORS	VINODI LAL MATHUR-P	R D RASTOGI-R
	0502			
100	C.W. 647/2006	NARESH CHAUDHARY THE JUDGE LABOUR COURT CUM IND	VIRENDRA LODHA-P	SHYAM ARYA-R
	1502			
101	C.W. 942/2006	ASHOK KUMAR SHAMA JUDGE LABOUR COURT O. 2 AND OR	ANAND SHARMA-P	R D RASTOGI-R S D KHASPURIA ADD G C-R
	1502			
102	C.W. 1072/2006	SHANKAR LAL MEENA JUDGE INDUSTRIAL TRIBUNAL JPR.	BABU LAL GUPTA-P	ASHOK BANSAL-R VINAYAK JOSHI-R
	1502			
103	C.W. 2154/2006	SUNIL KUMAR SAXENA THE CHIEF ENGINEER IRRIGATION	PRAHLAD SINGH-P	GA-R HEMANT MATHUR DY G C-R SANJEEV SINGHAL DY G C-R
	1502			
104	C.W. 5581/2006	ROHITASH CHOUDHARY STATE	ASHISH CHOUHAN-P GAYATRI RATHORE-P	DHARMENDRA PAREEK ADD G C-R
	0502			

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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>HEARING</b>			
105	C.W. 6047/2006 1502 APPL 39994/2017	U O R, JAIPUR P.O, LABOUR COURT NO.1, JAIPUR	R K KALA-P VIKRANT GUPTA-R C B SHARMA-R
106	C.W. 6377/2006 1502	TRILOK CHAND LABOUR COURT ,KOTA	K C SHARMA-P ANKIT SHARMA-P J JAIN ADD G A-R MR PARIKSHIT SINGH DGC-R PARIKSHIT SINGH DY G C-R
107	C.W. 6473/2006 0502	DR.MAGAN SINGH STATE	R N MATHUR-P RAJ SHARMA ADD G C-R B L CHOUDHARY-R BL AVASTHI, ADDL.GC-R
108	C.W. 6541/2006 0502	MADAN LAL R S R T C AND ORS	SUNIL KUMAR SINGODIYA-P J K SINGHI-R
109	C.W. 6623/2006 1502	B R JYANI C M R S R T C KOTA NATHU LAL SHARMA & ORS	JAG MOHAN SAXENA-P OM PRAKASH SHEORAN-P AMIT JINDAL,SK JINDAL-R
<b>With</b>			
110	C.W. 7743/2007 1502	SHRI NATHU LA SHARMA MANAGING DIRECTOR R S R T C A	S K JINDAL-P RAVI CHIRANIA-R OM PRAKASH SHEORAN-R
111	C.W. 6728/2006 1502	GAJRAJ SINGH YADAV INDUSTRIAL TRIBUNAL, BHARATPUR	DEVENDRA KUMAR BHARDWAJ-P AAG-R SHAILESH PRAKASH SHARMA-R
112	C.W. 6847/2006 1502	ARMY SCHOOL,AJMER AND ORS SMT.NARMADA DEVI	SANJAY PAREEK-P DR SHIVENDRA S RATHORE-P MANOJ PAREEK-R TANVEER AHMED-R
113	C.W. 6996/2006 1502	CHAIRMAN AND MD, R R V P N LTD RANGLAL PRAJAPAT	ALLADEEN KHAN-P S C PUROHIT-R R B SHARMA (GANTHOLA)-R
114	C.W. 7778/2006 0502	HANS RAJ DOI UNION OF INDIA & ORS	ASHWANI CHOBISA-P PARINITOO JAIN-R MR. B.S. CHHABA-R
115	C.W. 7802/2006 0502	SMT.NISHA JAIN R N G E I T, JAIPUR	D P SHARMA-P VINOD GUPTA-R
116	C.W. 8533/2006 0502	DAMODAR PRASAD MEENA U O I AND ORS	M C JAIN-P MAHESH GUPTA-R SHAILESH PRAKASH SHARMA-R
117	C.W. 8540/2006 0502	GIRRAJ PRASAD SHARMA STATE	ASHOK BANSAL-P KAPIL GUPTA-P SARANSH SAINI-P ANKUR RASTOGI ADD G C-R MANJU JOSHI ADD G C-R PRADEEP KALWANIA ADD G C-R
118	C.W. 10081/2006 0502	M N VERMA U O I AND ANR	MAHENDRA SINGH-P GAURAV JAIN-R
119	C.W. 382/2007 1502	KAILASH CHANDRA SHARMA THE BANK OF RAJASTHAN LTD & AN	TANVEER AHMED-P HITESH BAGRI-P R K KALA-R RIPUN KALA-R
120	C.W. 954/2007 1502	NETA RAM BAROLIA JUDGE LABOUR COURT NO.1, JAIPU	SURESH KASHYAP-P RAVI CHIRANIA-R OM PRAKASH SHEORAN-R

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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>HEARING</b>			
121	C.W. 1269/2007 0502	SMT MANJU SHARMA STATE OF RAJ AND ORS	SANDEEP SAXENA-P M C GUPTA ADD G C-R PARIKSHIT SINGH DY G C-R
122	C.W. 1724/2007 1502	ALWAR SAHKARI UPBHOKTA WHOLESA JUDGE LABOUR COURT ALWAR AND A	MAN SINGH-P S.KASHYAP-R
<b>With</b>			
123	C.W. 3259/2005 1502 CMS 2903/2015	ALWAR SAHKARI UPBHOKTA WHOLESA SMT JYOTI BHARADWAJ & ANR	MAN SINGH-P RUPIN KALA-R RAKESH BHARGAV-R V S BADHWAR-R
<b>With</b>			
124	C.W. 2453/2007 1502	BACHCHU SINGH GEHLOT G.M, ALWAR SEHKARI UPBHOKTA WH	N K SINGHAL-P PRADEEP SINGH-R
125	C.W. 2898/2007 0502	BHANWAR DAN STATE AND ORS	SURESH CHARAN-P DR A S KHANGAROT ADD G C-R
126	C.W. 3264/2007 0504	POORAN SINGH CHAIRMAN & MD, R S R T C, JAIP	SURESH KASHYAP-P
127	C.W. 3710/2007 0504	GOPAL LAL PURVIYA THE R H B, JAIPUR	BRIJ KISHORE SHARMA-P K J MEHTA-P A K GUPTA-R P C SHARMA-R
128	C.W. 5961/2007 1502	RAMESH CHAND THE JUDGE LABOUR COURT JAIPUR	INDRESH SHARMA-P ALADEEN KHAN DY G C-R DR M S KACHHAWA ADD G C-R N K BHATTA ADD G C-R
129	C.W. 6671/2007 1502	MANAGING DIRECTOR RAJ PATRIKA PRESIDING OFFICER LABOUR COURT	R K KALA, RUPIN KALA-P RAJENDRA SONI-R RAKESH BHARGAVA-R
130	C.W. 6685/2007 1502	RAM SAHAI MEENA THE INDUSTRIAL TRIBUNAL JAIPUR	AMIT PUNIA-P RAVI SHANKAR SHARMA-P S K BHARGAVA-P ASHISH SHARMA-R
131	C.W. 6892/2007 1502	R S R T C LTD SHRI ASHARAM AND ANR	OM PRAKASH SHEORAN-P N L VERMA-R ANJANA VERMA-R
132	C.W. 7397/2007 1502	RAM CHANDRA THE JUDGE LABOUR COURT NO1 AND	MAHENDRA SHAH-P ANUPAM AGARWAL-P RAJEEV SURANA-P SURENDRA KUMAR SAINI-P GANESH MEENA G C-R HEMANT MATHUR DY G C-R S C PUROHIT ADD G C-R
133	C.W. 7571/2007 1502	WAHID URF NANHA JUDGE LABOUR COURT AND ORS	AMIN ALI-P DR M S KACHHAWA ADD G C-R N K BHATT ADD G C-R SHIVRAJ SINGH DY G C-R
<b>With</b>			
134	C.W. 5210/2001 0504	PATI RAM RAJ HIGH COURT	SUDHANSHU GUPTA-P P K SHARMA-R RK AGRAWAL-R



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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>HEARING</b>			
<b>With</b>			
135	C.W. 4151/2005 0509	RAM NARAYAN VERMA R S R T C JAIPUR & ORS	M FAISAL BAIG-P J K SINGHI-R
136	C.W. 7733/2007 1502	CHAIRMAN/M D, R S I D & INVERS SH.RAMAGYA PRASAD	VIRENDRA LODHA-P DHARMENDRA JAIN-R
137	C.W. 7732/2008 0502	MANPHOOL MEENA STATE OF RAJ AND ORS	VIVEK GOYAL-P MAHESH CHAND GUPTA ADD GC-R DR A S KHANGAROT ADD G C-R H.V.NANDWANA ADDL.G.A.-R MR BHAGWAT SINGH RAJAWAT-R
138	C.W. 10404/2008 1502	RAKESH KUMAR PACHORI THE EXECUTIVE OFFICER DHOLPUR	DINESH KUMAR GARG-P ANIL JAIN NEERAJ SHARMA-R
139	C.W. 12624/2008 1502	DEPUTY CONSERVATOR OF FOREST SHRI SUMER SINGH &ANR	ALADEEN KHAN DY G C-P DR M S KACHHAWA ADD G C-P N K BHATTA ADD G C-P SHIVRAJ SINGH DY G C-P RAGHUNANDAN SHARMA-R
140	C.W. 13484/2008 0502	NAVAL KISHORE SHARMA R S R T C AND ORS	MUKESH AGARWAL,C B SHARMA-P L M BHARDWAJ-R NEERAJ KUMAR SHARMA-R VIKRANT GUTPA-R
141	C.W. 1751/2009 0502	DHARAM SINGH JATAV BARODA RAJ GRAMIN BANK &ANR	PRAVEEN BALWADA-P RAJENDRA ARORA-R RUPIN K KALA MUNESH-R
142	C.W. 2043/2009 1502	HARI SINGH NARUKA P O INDUSTRIAL TRIBUNAL AND OR	DHARMENDRA JAIN-P SUNIT KHANDELWAL-P SURESH KASHYAP-P KUNAL RAWAT-R AMIT KUMAR SHARMA-R
143	C.W. 2091/2009 1502	EXECUTIVE MANAGER AND AUTHORIS SHRI KESHAV DEV	G S RATHORE-P USMAN KHAN-R M C TAYLOR-R RAHUL KAMWAR-R
144	C.W. 6674/2009 0502	RAM KISHORE MEENA STATE OF RAJ AND ORS	KRISHAN SHARMA-P B S RAJAWAT DY G C-R DR A S KHANGAROT ADD G C-R
145	C.W. 9572/2009 1502	MANAGING DIRECOTR R S R T C SH KAILASH SINGH PARMAAR &ORS	OM PRAKASH SHEORAN-P B L GUPTA-R RAJEEV SOGARWAL-R
146	C.W. 10795/2009 1502	NATHU LAL DHOBI THE PRESIDING OFFICER &ORS	MAHENDRA SHAH-P SHRI SANJAY SHARMA-R
147	C.W. 15538/2009 0502	MAHENDRA SINGH R S R T C &ORS	SUNIL KUMAR SINGODIYA-P SUMAN SHARMA-P VINAYAK JOSHI-P MR. LOKESH PARIHAR-R
148	C.W. 16058/2009 1502	GIRRAJ PRASAD SHARMA INDUSTRIAL TRIBUNAL AND ANR	SHAILESH PRAKASH SHARMA-P MANOJ KUMAR SHARMA-R
149	C.W. 1000/2010 1502	MANGAL SINGH THE JUDGE LABOUR COURT &ORS	MANJU DAVE-P HEMANT GUPTA-P J M SAXENA-R

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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>HEARING</b>			
150	C.W. 4425/2010 0502	SURESH KUMAR SANI R S R T C AND ORS	SUNIL KUMAR SINGODIYA-P KAILASH CHOUDHARY-P INDERSH SHARMA-R SANDEEP GARSSA-R
151	C.W. 13751/2010 1502	KISHAN LAL SAINI M/S N E I LTD AND ANR	R M JAIN-P G S SHARMA P S SHARMA-R
152	C.W. 14747/2010 0502	DHANESH VERMA STATE OF RAJ & ORS	AMARDEEP ATWAL-P DINESH YADAV-P B S RAJAWAT DY G C-R DR AS KHANGAROOT ADDL G C-R
153	C.W. 14983/2010 1502	DHUDA RAM DEPUTY FOREST RANGER DEP ANR	PRAVEEN BALWADA-P DR M S KACHHAWA ADD G C-R N K BHATTA ADD G C-R
154	C.W. 16865/2010 0502 CMS 9216/2010	SATYA PRAKASH R S R T C AND ORS	SUNIL KUMAR SINGODIYA-P ASHOK BANSAL-R VINAYAK JOSHI-R
155	C.W. 2689/2011 0502	POORAN MAL STATE OF RAJ & ORS	MANOJ BHARDWAJ-P B S RAJAWAT DY G C-R DR A S KHANGAROT ADD G C-R
156	C.W. 6181/2011 0502	ASHA RAM STATE OF RAJ & ORS	RAMESHWAR SHARMA-P B S RAJAWAT DY G C-R DR A S KHANGAROT ADD G C-R
157	C.W. 8884/2011 1504	SIDHARTH CHATUVEDI WORKMEN COMP COMMI AND ANR	RAHUL KAMWAR-P PRADEEP CHOUDHARY-R
158	C.W. 17066/2011 0502	GANPAT RAM MEENA STATE (HOME DEPARTMENT)ORS	BABU LAL GUPTA-P AJATSHATRU MINA-P B S RAJAWAT DY G C-R DR A S KHANGAROT ADD G C-R
159	C.W. 520/2012 0502	EX WATER CARRIER LADU LAL BALAI U O I (MINISTRY OF HOME ) ORS	M R YADAV-P S S RAGHAV-R B S CHHABA-R
160	C.W. 3942/2012 1502	MANAGING DIRECTOR JAIPUR CENT JUDGE LABOUR COURT JAIPUR ORS	RAM KUMAR SHARMA-P DHARMENDRA JAIN-R
161	C.W. 10939/2012 1502	PRAKASH CHAND GURJAR JOINT DIRECTOR JAIPUR ZONE ORS	SARANSH SAINI-P
162	C.W. 4869/2013 1502	MEVARAM LABOUR COURT AND ORS	C P SHARMA-P SHRUTI DIXIT DY G C-R SANJEEV SINGHAL DY G C-R
<b>With</b>			
163	C.W. 4865/2013 1502	NANCHI LAL LABOUR COURT AND ORS	C P SHARMA-P
<b>With</b>			
164	C.W. 4867/2013 1502	MOHAN LAL LABOUR COURT AND ORS	C P SHARMA-P SHRUTI DIXIT DY G C-R SANJEEV SINGHAL DY G C-R
165	C.W. 7299/2013 0502	SHYAM LAL VERMA STATE (HOME DEPARTMENT)ORS	BHARAT YADAV-P DR A S KHANGAROT ADD G C-R DR A S KHANAGOROT-R

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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>HEARING</b>			
<b>166</b>	C.W. 9856/2013 0502	KAILASH CHANDRA BARODA KSHETRIYA GRAMIN BANK	SHAILESH PRAKASH SHARMA-P RAJENDRA ARORA-R RUPIN K KALA MUNESH-R
<b>167</b>	C.W. 8/2014 0502	RAM CHANDRA SIHAG STATE OF RAJASTHAN & ORS.	R M JAIN-P RAHUL KAMWAR-R
<b>168</b>	C.W. 3698/2014 0502	ABHEY SINGH U O I AND ORS	M R YADAV-P GAURAV JAIN-R
<b>169</b>	C.W. 17776/2015 0502	MAMTA YADAV JAIPUR CITY TRANSPORT SERVICE & ANR	ANKUL GUPTA-P ANAMIKA ARORA-R PRATEEK SHARMA-R
<b>170</b>	C.W. 5142/2016 0502	DR PREM PRAKASH STATE (AYURVED DEPARTMENT)ORS	RAJENDRA SONI-P PARIKSHIT SINGH DY G C-R G S GILL AAG-R MR.PARIKSHIT SINGHDY.GC-R
<b>With</b>			
<b>171</b>	C.W. 13202/2013 0515	DR PRIYA GODARA AND ORS STATE (AYURVED DEPARTMENT)ORS	SUNIL KUMAR SINGODIYA-P RAJENDRA SONI-P M FAISAL BAIG DY G C-R G S GILL AAG-R PARIKSHIT SINGH DY G C-R
<b>172</b>	C.W. 9243/2016 0502 CMS 8327/2016	BANWARI LAL STATE OF RAJ. & ORS.	SUNIL KUMAR JAIN-P SANJAY KUMAR SHARMA G C-R
<b>173</b>	C.W. 17868/2016 1502	JITESH KUMAR AND ORS HONDA MOTOR CYCLE AND ANR	AMIN ALI GIRIRAJ ARIF-P MOHIT GUPTA-R MAHENDRA SHAH V SHAH-R MOHIT GUPTA-R
<b>174</b>	C.W. 18236/2016 0502	HEMANT GUPTA STATE (HOME DEPARTMENT) ORS	D C GUPTA ANKIT AGRAWAL-P SANDEEP SAXENA SAVITA-P DR A S KHANGAROT ADD G C-R DR A S KHANAGOROT-R

## Weekly Causelist(Filtered)

Court No :15

HON'BLE MR. JUSTICE VEERENDR SINGH SIRADHANA

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR HEARING</b>			
1	C.W. 2116/1999 0505	SURESH CHANDRA CHATURVEDI THE STATE OF RAJASTHAN & ORS	M K SADARANGANI-P B S CHABA DY.GOVT.ADV.-R N R CHOUDHARY-R SANDEEP SINGH SHEKHAWAT-R
2	C.W. 2339/1999 0505	RAMESH CHAND GAUTAM STATE	V B SRIVASTAVA-P ARJUN KARNANI-P SANJAY SRIVASTAVA-P G A-R MAHESH SHARMA-R
3	C.W. 2466/1999 0506	AMAR SINGH YADAV STATE & ORS	MUKESH AGARWAL-P VD GATHALA-P
4	C.W. 2566/1999 0505	SHYAM BEHARI PAREEK STATE & ORS	MAHENDRA SHAH-P SANJAY SHARMA-P
<b>With</b>			
5	C.W. 2567/1999 0506	HANUMAN PRASAD SAINI STATE & ORS	MAHENDRA SHAH-P SANJAY SHARMA-P
<b>With</b>			
6	C.W. 2568/1999 0506	BABU LAL BOHRA STATE & ORS	MAHENDRA SHAH-P SANJAY SHARMA-P
7	C.W. 3475/1999 0505	BHANWAR SINGH STATE	SANDEEP SAXENA-P G S ASHIYA-P HEMANT MATHUR-P J K YADAV-P MAHESH CHANDRA SHARM-P REASHM BHARGAVA-P VIKRANT GUPTA-P VINEET PAREEK-P R S BHATI-R A.S.KHANGAROT-R SNAJAY SHARMA-R
8	C.W. 3817/1999 0506	RAJEEV MEHNOT R P S C & ORS	AJAY RASTOGI-P AKHIL SIMLOTE-P DINESH YADAV-P G S ASHIYA-P HEMANT MATHUR-P REASHM BHARGAVA-P VIKRANT GUPTA-P VINEET PAREEK-P DINESH YADAV-R MAHENDRA SHAH-R
9	C.W. 4314/1999 0506	STATE OF RAJ R C S A T & ORS	N K MALOO-P ARVIND GUPTA-P KAMLESH PAREEK-P MRS VIDHUBALA-P BHARAT VYAS AAG-R G A-R GAURAV SHARMA-R
10	C.W. 4315/1999 0506	STATE R C S A T/NIRMAL KUMAR JAIN	N K MALOO-P ARVIND GUPTA-P KAMLESH PAREEK-P MRS VIDHUBALA-P G A-R VIRENDRA LODHA-R

**Weekly Causelist(Filtered)**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR HEARING</b>			
<b>With</b>			
11	C.W. 1681/1999	A C SHARMA & ANR THE STATE OF RAJASTHAN	VIRENDRA LODHA-P DHARMENDRA AGARWAL-P N K MALOO-P
	0505		BHARAT VYAS AAG-R G A-R
<b>With</b>			
12	C.W. 4316/1999	STATE R C S A T/KESARI SINGH	N K MALOO-P ARVIND GUPTA-P H CHODUAHRY-P KAMLESH PAREEK-P MRS VIDHUBALA-P
	0506		BARAT VYAS AAG-R G A-R HANUMAN CHOUDHARY-R
<b>With</b>			
13	C.W. 5231/1999	STATE OF RAJ R C S A T/A C SHARMA	N K MALOO-P ARVIND GUPTA-P
	0506		BHARAT VYAS AAG-R DHARMENDRA AGRAWAL-R G A-R KAMLESH PAREEK-R MRS VIDHU BALA-R P K ASTHANA-R VIRENDRA LODHA-R
<b>With</b>			
14	C.W. 5305/1999	SMT ASHA BHAKTIANI STATE & ORS	S K GUPTA-P DINESH KUMAR GARG-P SMT YAMINI AGRAWAL-P
	0505		G A-R S D KHASPURIA ADD G C-R S L SHARMA-R
<b>With</b>			
15	C.W. 5602/1999	RAM RATAN SHARMA STATE & ORS	MISS ASHISH JOSHI-P DINESH YADAV-P JAI KUMAR YADAV-P SORABH PUROHIT-P
	0505		A K SHARMA-R B L AVASTHI ADD G C-R G A-R KAMLAKAR SHARMA-R N K MALOO-R RAJ SHARMA ADD G C-R SH. N.S. CHAUHAN-R
<b>With</b>			
16	C.W. 6212/1999	RAM RATANA SHARMA STATE AND ORS	N C GOYAL-P J K YADAV-P RAJKAMAL AGARWAL-P
	0501		A K SHARMA-R B L AVASTHI ADD G C-R G A-R G S BAPNA-R K S GUPTA-R RAJ SHARMA ADD G C-R
<b>With</b>			
17	C.W. 6385/1999	KAILASH CHAND GUPTA STATE AND ORS	ANISHA JAIN-P ARVIND KUMAR SHARMA-P
	0506		G A-R KK SHARMA-R KRISHAN VERMA ADDI G C-R
<b>With</b>			
18	C.W. 6615/1999	MOOL CHAND KANWARIA STATE AND ORS	RAJENDRA SONI-P MAHENDRA TIWARI-P SHASHI SHARMA-P SUNIL KUMAR YADAV-P ZAKIR HUSSAIN-P
	0506		ANANT BHANDRI DY G C-R ARPIT SRIVASTAVA DY G C-R DR AS KHANGAROT-R

**Weekly Causelist(Filtered)**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR HEARING</b>			
19	C.W. 5594/2000  0505	KRISHNA KUMAR SHARMA RAJ CIVIL SERVICES APPELLATE A	S P SHARMA-P GAURAV SHARMA-P  CHETAN BAIRWA ADD G C-R ANISHA JAIN-R S P MATHUR-R SAURABH SARASWAT DY G C-R
20	C.W. 2665/2001  0509	NOOR AHMED STATE AND ORS	TANVEER AHMED-P SUNIL KUMAR SINGODIYA-P  JINESH JAIN G C-R MANU BHARGAVA G C-R
21	C.W. 5767/2001  0505	MADHUKAR JANGID STATE	BL SHARMA,C SHEKHAR-P  G A-R HEMANT MATHUR DY G C-R O.P. SHARMA-R S.C. SHARMA-R SANJEEV SINGHAL DY G C-R
22	C.W. 5877/2001  0506	KISHORE SINGH RATHORE STATE & ORS	S P POSWAL-P  DINESH YADAV-R B S RAJAWAT DY G C-R BHUVNESH JAIN-R DR A S KHANGAROT ADD G C-R DR.P.C.JAIN-R G.C.SAINI-R MANISH PAREEK-R PYARE LAL-R
23	C.W. 505/2002  0509	SHYAM SUNDER BALDWA STAE OF RAJ AND ORS	V DANGI,SP SHARMA-P DP SRIVASTAVA-P K VERMA-P  G A-R AJAY GUPTA-R ANUROOP SINGHI-R B L AVASTHI ADD G C-R N K MALOO-R RAJ SHARMA ADD G C-R
24	C.W. 1473/2002  0505	OM PRAKASH PUROHIT CHAIRMAN & MD AJMER VVNL	H O P MATHUR-P ANOOP DHAND-P  J P SHARMA,ANIL KR SHARMA-R
25	C.W. 2468/2002  0506	BANNE SINGH & ORS STATE OF RAJ & ORS	JAI KUMAR YADAV,AK SONI-P M ACHARYA,D KUMAR-P  ASHOK GAUR-R R B MATHUR-R
26	C.W. 2583/2002  0505	NARAYAN LAL MEENA STATE OF RAJ & ANR	G K GARG,RAJ KUMAR-P S SHARMA,S SAINI-P  LOKESH SHARMA-R
27	C.W. 5879/2002  0509	UDAMI RAM UNION OF INDIA AND ORS	SR SURANA-P  K SHARMA-R S S RAGHAWA-R
28	C.W. 7494/2002  0505	BHANWAR LAL MEENA STATE OF RAJASTHAN AND ORS	SURESH SAHNI-P  R D RASTOGI-R KAMLAKAR SHARMA-R KRISHAN VERMA ADD G C-R
29	C.W. 8006/2002  0509	VIRENDRA SINHA STATE OF RAJ & ANR	YASHU S CHOUDAHRY-P  G A-R

**Weekly Causelist(Filtered)**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR HEARING</b>			
30	C.W. 8111/2002	C S SANGA STATE OF RAJ & ORS	JAI KUMAR YADAV-P  H V NANDWANA G C-R B L AVASTHI ADD G C-R B S SANDHU A G A-R G S BAPNA-R GAYATRI RATHORE-R MANU BHARGAVA G C-R RAJ SHARMA ADD G C-R S C PUROHIT ADD G C-R
	0509		
31	C.W. 769/2004	MADANLAL STATE OF RAJ & ANR	SANJAY MEHRISHI-P
	0509		
32	C.W. 1235/2004	D C NIMESH THE R R V P N L JAIPUR	ANUPAM AGRAWAL-P  VIRENDRA LODHA-R M BHANDARI-R
	0505		
33	C.W. 7246/2004	PURUSHOTTAM AWASTHI STATE OF RAJ & ORS	VIKRANT GUPTA-P  V D GATHALA-R
	0505		
<b>With</b>			
34	C.W. 7269/2004	NARAIN LAL MEENA STATE OF RAJ & ORS	VIKRANT GUPTA-P  V D GATHALA-R
	0505		
35	C.W. 7529/2004	RAM SWAROOP KUSHWAHA STATE OF RAJ & ORS	ANIL KUMAR GARG-P  S N KUMAWAT-R ANAND SHARMA-R DHARMENDRA PAREEK ADD G C-R DINESH YADAV-R
	0509		
36	C.W. 7645/2004	UMED SINGH UNIVERSITY OF RAJASTHAN JAIPUR	RAJDEEPAK RASTOGI-P  G K GARG-R
	0509		
37	C.W. 519/2006	ROOP RAM CHOUDHARY STATE OF RAJ & ANR	RAJESH GOSWAMI-P MAHENDRA SINGH GURJAR-P  DR A S KHANGAROT ADDL. GC-R
	0521		
38	C.W. 6121/2006	KAMLESH KUMAR MEENA STATE OF RAJ & ORS	BHANWAR BAGRI-P  ADDL.GOV.T.ADV.-R C P SHARMA-R SANJAY KUMAR SHARMA GA-R SUNIL KUMAR YADAV ADD G C-R
	0509		
39	C.W. 2752/2007	D A V COLLEGE RAMGANJ, AJMER N G E I T, JAIPUR	NAINA SARAF-P  RAJESH KAPOOR-R MANU BHARGAVA G C-R SHYAM ARYA-R
	0509		
40	C.W. 6559/2007	RUDHMAL VERMA STATE OF RAJ AND ORS	AJAY GUPTA-P  GANESH MEENA GA-R MR. SANJAYKUMAR SHARMA GC-R
	0509		
41	C.W. 8138/2007	KANA RAM MEENA DIRECTOR LOCAL BODIES AND ANR	MAN SINGH GUPTA-P  J M SAXENA-R MR JINESH JAIN-R
	0509		
42	C.W. 13822/2008	ARVIND SAXENA CENTRAL BANK OF INDIA & ORS	RAJESH MOOTHA-P RAJESH MOOTHA-P  R K KALA-R RIPUN KALA-R
	0522		

**Weekly Causelist(Filtered)**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR HEARING</b>			
<b>43</b>	C.W. 12769/2009 0509	SMT DR MUNNI DEVI &ANR STATE OF RAJ & ORS	PRAHLAD SINGH,DINESH-P N A NAQVI AAG-R J M SAXENA AAG-R
<b>44</b>	C.W. 13036/2009 0521	RAGHUVVEER NARAYAN STATE OF RAJ AND ORS	ARVIND KUMAR GUPTA-P HEMANT MATHUR DY G C-P MADHU SUDAN SHARMA-P GANESH MEENA G C-R SHIVRAJ SINGH DY G C-R
<b>45</b>	C.W. 16895/2013 0521	AMAR CHAND JAIN STATE (EDUCATION DEPARTMENT)ANR	KESHAV AGARWAL-P KESHAV AGARWAL V S YADAV-P MUKESH AGARWAL-R
<b>With</b>			
<b>46</b>	C.W. 4092/2013 0516	BAHADUR MAL JAIN STATE (PANCHAYATI RAJ DEP )ORS	M F BAIG-P



## Weekly Causelist(Filtered)

Court No :17

HON'BLE MR. JUSTICE MAHENDRA MAHESHWARI

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR HEARING</b>			
1	C.M.A. 1273/2007 1700	HEM CHAND SONI KAILASH MEENA AND ORS	RAJENDRA SONI-P MANJU JAIN-R NAWAL SINGH SIKARWAR-R
2	C.M.A. 2230/2007 1700	SULOCHANA DHARAM PAL	AMIT JINDAL-P RISHIPAL AGRAWAL-R M K JAIN-R R P VIJAY-R
3	C.M.A. 2380/2007 1700	SMT KAUSHLAYA AAJAD SINGH	JITENDRA MITRUKA-P V AGRAWAL-R TEJ PRAKASH SHARMA-R
4	C.M.A. 78/2008 1700	SMT RAMDEI & ORS SAMAY SINGH & ORS	RAJENDRA SHARMA-P VINOD GUPTA/S P SINGH-R MRS MANJU JAIN-R MRS SHRUTI DIXIT-R
5	C.M.A. 239/2008 1700	SMT SHEELA DEVI & ORS NEW INDIA ASSURANCE CO LTD	DINESH KR GARG-P AMARNATH PAREEK-R
6	C.M.A. 3435/2008 1700	SMT LALLI DEVI & ORS BABU LAL SAINI & ORS	RAM SHARAN SHARMA-P VIRENDRA AGARWAL-R
7	C.M.A. 3926/2008 1700	SMT INDRA DEVI & ORS U P R S R T C & ORS	RAM SHARAN SHARMA-P SAKET GUPTA-R
8	C.M.A. 4433/2008 1700	RAMCHANDRA AAMIN	L.P.SINGHAL-P SUKH RAM JATAV-R
9	C.M.A. 4702/2008 1700	GANGA SINGH & ORS ISHWAR SINGH & ORS	RAVINDRA PAL SINGH-P AMARNATH PAREEK-R
10	C.M.A. 4825/2008 0603	SURESH KUMAR BHUPENDRA PRASAD AND ANR	MANISH GUPTA-P GAJENDRA SINGH RATHORE-R SHRUTI DIXIT-R
11	C.M.A. 5331/2008 1700	RAM SWAROOP MALI RAM PAREEK	ALOK CHATURVEDI-P RISHIPAL AGRAWAL-R
12	C.M.A. 1030/2009 1700	RAMESHWAR & ORS NEW INDIA INSURANCE CO LTD	M C JAIN-P G C GARG-R
13	C.M.A. 3692/2009 1700	SMT SUPYAR BABU LAL & ORS	RAKESH BHARGAVA-P AMARNATH PAREEK-R
<b>With</b>			
14	C.M.A. 4319/2007 1700	UNITED INDIA INSURANCE CO LTD SMT SUPYAR & ORS	AMARNATH PAREEK-P RAJESH SHARMA-R RAKESH BHARGAVA-R
15	C.M.A. 4547/2009 1700	KAMLI & ORS GIRIRAJ & ORS	L L GUPTA-P TARUN JAIN-R
16	C.M.A. 9/2010 0603	PAWAN KUMAR KULDEEP SINGH AND OTHERS	ASHISH SHARMA-P JITENDRA MITRUKA-R
17	C.M.A. 29/2010 1700	SUMER SINGH GURJAR RAMESH CHANDRA AND OTHERS	PANKAJ GUPTA-P DINESH KALA-R KAMAL GUPTA-R

**Weekly Causelist(Filtered)**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR HEARING</b>			
18	C.M.A. 612/2010 1700	SMT RADHA DEVI SHARVAN LAL MEENA & ORS	KESHAV AGARWAL-P DEEPANAND SHARMA-R
19	C.M.A. 948/2010 1700	KALU RAM KRISHAN GOPAL AND OTHERS	DR MAHESH SHARMA-P ANIL YADAV/M S CHOUDHARY-R TEJ PRAKASH SHARMA-R
20	C.M.A. 951/2010 1700	SMT POONAM DEVI @ POORNIMA & ORS PANKAJ JOSHI & ORS	RAM SHARAN SHARMA-P VIRENDRA SARASWAT-R
21	C.M.A. 371/2011 1700	SMT KANTA KHINWASARA AND OTHERS MAHAVEER GURJAR AND OTHERS	J P GUPTA-P VIRENDRA AGARWAL-R
22	C.M.A. 3214/2011 1700	MOTI LAL AND ANOTHER IKLAKH AND OTHERS	PEUSH NAG-P ANROOP SINGHVI-R
23	C.M.A. 5414/2011 1700	FARIDUNISSA AND OTHERS PAPPU LAL AND OTHERS	VIMAL KUMAR JAIN-P VINOD TYAGI-R
24	C.M.A. 6218/2011 1700	SMT KALAWATI BAI AND OTHERS BABU LAL AND OTHERS	SANJAY KUMAR SHARMA-P RIZWAN AHMED-R
25	C.M.A. 6255/2011 0603	ROOP NARAYAN LAXMAN SINGH AND OTHERS	AKASH AGARWAL-P N L VERMA-R AKSHAT CHOUDHARY-R
26	C.M.A. 6519/2011 1700	SANTOSH AND OTHERS HAR CHAND AND OTHERS	VIMAL KUMAR JAIN-P RISHIPAL AGARWAL-R
27	C.M.A. 7115/2011 1700	SMT SANTOSH MAHAVEER PRASAD AND OTHERS	BHANU PRAKASH VERMA-P CHITRA GOYAL-R
28	C.M.A. 8319/2011 1700	SMT GANGA AND OTHERS SHYOJI LAL AND OTHERS	SUNIL JAIN-P AVADESH KUMAR PUROHIT-R CHANDERDEEP SINGH JODHA-R VISHAL JAIN-R
29	C.M.A. 2816/2012 1700	JASWANT SINGH AND OTHERS BALVEER SINGH AND OTHERS	JAI PRAKASH GUPTA-P MRS MANJU JAIN-R
30	C.M.A. 2817/2012 1700	RAJ KUMAR AND ANOTHER SATYA NARAIN AND OTHERS	JAI PRAKASH GUPTA-P KAPIL GUPTA-R
31	C.M.A. 3797/2012 1700	GULAB DEVI BABULAL GURJAR	BHANU PRAKASH VERMA-P VIRENDRA AGRAWAL-R

**Weekly Causelist(Filtered)**  
**Court No :19**  
**HON'BLE MR. JUSTICE ALOK SHARMA**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR HEARING</b>			
1	C.IInd.APPL 36/1999  3900	PRABHU RAMJEEVAN & ORS	R K MATHUR-P ADITYA MATHUR-P AJAY TANTIA-P AKHIL MODI-P  SRI RAM YADAV-R R.K.MATHUR-R
2	C.IInd.APPL 54/1999  3900	BHARAT SINGH CHAMPAWAT PRAKASH CHANDRA PATNI	A K BHANDARI,A.BHANDARI-P RAMESHWAR SINGH RATHORE-P VIDHI BHANDARI-P  G P KAUSHIK-R P.C.PATNI-R PANKAJ BHANDARI-R
<b>With</b>			
3	C.C.P. 317/2006  2401	PRAKASH CHAND PATNI BHARAT SINGH CHAMPAWAT	P C PATNI-P  G P KAUSHIK-R
4	C.IInd.APPL 55/1999  3900	DHANANJAY KUMAR & ORS SMT KALYANI & ORS	S K GUPTA-P  M.L.GOYAL-R
5	C.IInd.APPL 110/1999  3900	SANJAY BHANSALI J D A & ORS	R K AGRAWAL,K.VERMA-P  DEEPAK PAREEK-R MAHENDRA GOYAL-R R A KATTA-R
6	C.IInd.APPL 141/1999  3900	BALWANT SINGH RAWAT MOOLCHANND SHARMA	J.P.GOYAL-P  K.R.RAO,M.M.RANJAN-R SATYA DEV SHARMA-R
7	C.IInd.APPL 175/1999  3900	SHAHBUDDIN & ORS DHEERENDRA SINGH & ORS	MANU BHARGAVA-P DR MAHESH SHARMA-P M.L.GOYAL-P RANJAN SINGH-P  DR.MAHESH SHARMA-R SAKET PAREEK,A.N.SHARMA-R
8	C.IInd.APPL 184/1999  3900	SUSHIL KUMAR SMT. RAMKALI	B.L.MANDANA-P  SMT PREETI KASLIWAL-R MOHD.ISLAM KHAN-R N K MALOO-R NAMISH NIGOTIYA-R P C SHAH-R SMT PRABHAWATI SHAH-R SMT PREETI KASLIWAL-R V K GODIKA-R
9	C.IInd.APPL 216/1999  3900	SMT KAMLA RAM GOPAL	J P GOYAL-P  S.N.GUPTA-R
10	C.IInd.APPL 273/1999  3900	BHAGWAN SINGH U I T ALWAR & ORS	A K BHANDARI-P  R K MATHUR-R
11	C.IInd.APPL 301/1999  3900	GORDHAN SINGH RAM DULARI & ORS	B L AGARWAL-P HEMANT SHARMA-P  Y.C.SHARMA-R
12	C.IInd.APPL 325/1999  2800	GULAB CHAND & ORS MAN SINGH & ORS	J P GOYAL,S C GUPTA-P NITIN JAIN-P  KAMAL PARSWAL-R PRAKASH THAKURIA-R
13	C.IInd.APPL 331/1999  3900	RAM PYARI & ORS PRADEEP KUMAR & ANR	S K GUPTA-P J P GOYAL-P  S C GUPTA-R J.P.GOYAL-R
14	C.IInd.APPL 386/1999  3900	NAGAR PALIKA MANDAL DAUSA GANGA SAHAY SHARMA AND OTHERS	SATVYRAT SHARMA-P  DR P C JAIN-R

**Weekly Causelist(Filtered)**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR HEARING</b>			
15	C.IInd.APPL 393/1999 3900	HARI VALLABH SMT. SARSWATI	J.S.RASTOGI-P DEEPAK PAREEK-R PARAG RASTOGI-R R K AGARWAL-R
16	C.IInd.APPL 424/1999 3900	MANOHAR LAL & ORS NARESH KUMAR & ORS	R.K.MATHUR,AJAY TANTIA-P M I KHAN-R
17	C.IInd.APPL 460/1999 3900	FAKIRA BHAGWAN SAHAY	S.K.GUPTA,D.K.GARG-P SMT.YAMINI AGRAWAL-P B L MANDHANA-R PRAVEEN KUMAR-R
18	C.IInd.APPL 477/1999 3900	CHHUTTAN GOVIND RAM	P.C.SHAH,V.GODHIKA-P I R SAINI-R
19	C.IInd.APPL 494/1999 2800	JAGDISH PRASAD CHANDRA KHAN	R K MATHUR-P MANU BHARGAVA-R PANKAJ SHARMA-R R K SHARMA-R
20	C.IInd.APPL 542/1999 3900	OM PRAKASH GUPTA DIRECTOR TECHNICAL EDUCATION	MANU BHARGAVA-P R YADAV-R ASHOK BANSAL-R
21	C.IInd.APPL 556/1999 3900	OM PRAKASH BRIJ MOHAN & ORS	DINESH KALA-P
22	C.IInd.APPL 559/1999 3900	RAM GOPAL GRAM PANCHAYAT & ANR	J P GOYAL-P
23	C.IInd.APPL 594/1999 3900	INAYAT KHAN AND OTHERS TULA RAM & ORS	S R YADAVA,ANIL JAIN-P R P GARG-R
24	C.IInd.APPL 220/2002 2605	B O S E AJMER RAJENDRA KUMAR	VIKRANT GUPTA-P RAVINDRA PAL SINGH-R
25	C.IInd.APPL 425/2002 2800	SMT BHURI DEVI & ORS ROOD MAL & ORS	B L AGARWAL-P MANOJ BHARDWAJ-R
26	C.IInd.APPL 139/2004 0502	AJMER CENTRAL CO OPERATIVE BAN MAHENDRA KR	VIRENDRA LODHA-P S.K.SAXENA-R
27	C.IInd.APPL 499/2004 3900	KAMAR JAHAN DHILLU RAM SHARMA	R K AGRAWAL-P PEYUSH NAAG-R M M RANJAN/RAJAT RANJAN-R
28	C.IInd.APPL 108/2006 3900	SMT KAUSHALYA BHAGWAN DAS	R K AGARWAL-P J P GOYAL-R P S SHARMA-R
29	C.IInd.APPL 27/2007 3900	SARPANCH, GRAM PANCHAYAT KULI SOHAN LAL AND ORS	ANIL KUMAR SHARMA-P ANKUR RASTOGI-R
30	C.IInd.APPL 97/2007 3900	R S R T C BHAGWAN SINGH BHATI	J M SAXENA-P B L GUPTA-R

**Weekly Causelist(Filtered)**  
**Court No :20**  
**HON'BLE MR. JUSTICE PRAKASH GUPTA**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR HEARING</b>			
1	C.Ist.Appl 51/1992 3800	SMT.MINAKSHI DEVI RAMESH CHAND	M M RANJAN,G C GARG-P ASHOK KKUMAR PAREEK-R K N GARG-R
2	C.Ist.Appl 12/1996 3800	M/S KASLIWAL ELECTRIC STORES M/S RAJEEV BROTHERS	R.S.MEHTA-P ANIL MEHTA-R
3	C.Ist.Appl 104/1996 3100	KISHAN GOPAL P N B	AJEET KUMAR SHARMA-P ASHOK MEHTA-R AJAY AGARWAL-R
4	C.Ist.Appl 317/1996 1103	AMLIN JHAN JOSHEPH SEMUAL JHAN JOSEPH	S.P.TYAGI,SUNIL TYAGI-P ABHI GOYAL-P REASHM BHARGAVA-R
5	C.Ist.Appl 135/1998 3800	U O I & ORS SHIV KUMAR MALIK & ORS	B BAGRI,K.C.SHARMA-P D.K.SWAMI-P DR. ARUN CHATURVEDI-R D.D.KHANDELWAL-R G A-R N S RATHORE-R S.K.SAKSENA-R
6	C.Ist.Appl 230/1998 3800	M/S ASHOKA GEMS CORP RAJ TOURISM DEVLOPMENT CORP LT	G C GARG-P
7	C.Ist.Appl 360/1998 3800	SMT MATHURI BAI & ORS CHOUTHMAL SONI	M M RANJAN-P S B VAISH ANOOP DHAND-R AMIT PUNIA-R DHANESH SARASWAT-R RAUNAK SINGHVI-R
8	C.Ist.Appl 367/1998 3800	PAWAN KUMAR SMT NIRMALA JAIN	R.S.SHEKHAWAT-P ARJUN KARNANI-R
9	C.Ist.Appl 428/1998 3800	SMT MUNNI DEVI & ORS IQBAL AHMED & ORS	A.S.LUNIA,L.L.GUPTA-P GIRIRAJ BARDAR-R
10	C.Ist.Appl 137/1999 3800	D.C.M. LTD. U.O.I.	J.P.GOYAL-P G.C.GARG-R P C SHARMA-R
11	C.Ist.Appl 170/1999 3800	SMT KANCHAN DEVI & ORS SUBHASH JAIN & ORS	ARJUN KARNANI-P SAJJAN MINANI-P REASHAM BHARGAVA-R
12	C.Ist.Appl 177/1999 3800	BRIJRAJ SMT NARANGI DEVI	B L AGARWAL-P HEMENT SHARMA-P SURESH SAHNI-R SURESH SAHNI/R M SHARMA-R
13	C.Ist.Appl 188/1999 3800	M/S HAR LAL KA STORE & ORS RAJ STATE HANDLOOM DEVLOPMENT	N K JOSHI-P G.K.GARG-P SUNIL SHARMA-P VIRENDRA LODHA-R
14	C.Ist.Appl 191/1999 3800	FIRM GHEEYA TRADERS AND 9ORS. STATE OF RAJASTHAN AND OTHERS	M.M.RANJAN-P UDAI PRATAP GAUR-R
15	C.Ist.Appl 193/1999 3800	STATE OF RAJASTHAN & ORS R S AGARWAL	O P SHARMA-P RAJENDRA ARORA-R R K DAGA-R S C SHARMA-R SURESH GOYAL-R

**Weekly Causelist(Filtered)**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR HEARING</b>			
16	C.lst.Appl 218/1999 3800	JIVAT RAM RAMESHWAR DAS	M M RANJAN-P PRAVEEN KUMAR-P B.L.MANDHANA-R M A KHAN-R
17	C.lst.Appl 220/1999 3800	VIKAS ELECTRICALS JAKSON ENGINEERING PVT LTD	DR.RAM KISHAN SHARMA-P RAJVEER SHARMA-R
18	C.lst.Appl 232/1999 3800	GYANENDRA KUMAR KULSHRESHTHA MAHESHWTA BHATT & ANR	MANEESH SHARMA-P U C BABERWAL-R A.K.BOHRRA,J.P.GARGE-R D.C.SHARMA,K.R.RAO-R KANTA PRASAD SHARMA-R RANJAN SINGH-R ROSHAN LAL SAINI-R
19	C.lst.Appl 254/1999 3800	JAIPUR VIDHYUT VITRAN NIGAM LTD.JAIPUR M/A SHANKAR INDUSTRIES	G C GARG,-P ALOK GARG-P GYATRI RATHORE-R MUKESH VERMA-R
20	C.lst.Appl 262/1999 3800	THE ASSOCIATED CEMENT COMPANIE STATE & ORS	M D AGRAWAL,-P N L SAINI-R LOKESH KUMAR SHARMA-R
21	C.lst.Appl 265/1999 3800	M/S STANDARAD TRANSPORT CORP UNITED INDIA INSURENCE CO LTD	G P SHARMA-P RAAJ PAL CHOUDHARY-R MUKESH GUPTA-R
22	C.lst.Appl 283/1999 3800	BABU LAL KANHAIYA LAL & ORS	S K GUPTA-P BIRI SINGH-P BIRI SINGH SINSINWAR-R
23	C.lst.Appl 284/1999 0800	SATYA NARAIN PRAKASH CHANDRA & ANOTHER	A L VERMA-P M.C.JAIN,B.L.KHEMKA-R
<b>With</b>			
24	X.OBJECTION 1/1999 3800	SATYA NARAIN PRAKASH & ANR	A L VERMA-P M C JAIN,B.L.KHEMAKA-R
25	C.lst.Appl 285/1999 3800	FIRM JEET AND JEET GLASS & CHE M/S GANON DUNKARLEY & COMPANY	R.P.SINGH-P VIRENDRA SINGH YADAV-R
<b>With</b>			
26	C.lst.Appl 286/1999 3800	M/S GANNON DUNKERLEY & COMPANY M/S JEET & JEET GLASS & CHEMIC	S KASLIWAL-P VIRENDRA SINGH YADAV-R
27	C.lst.Appl 287/1999 3800	THAKUR JI SHRI SITARAM JI VIRA CHIRANJI LAL & OTHERS	A K PAREEK-P G.A., SHYAM ARYA-R ANIL MEHTA-R ARVIND PRAKASH SHARMA-R H P BAIRWA-R JINESH JAIN(GC)-R RAKESH SHARMA-R
28	C.lst.Appl 293/1999 3800	LOKENDRA SINGH & ORS BADRI PRASAD & ORS	M C JAIN-P Y.C.SHARMA-R BIPIN GUPTA-R
29	C.lst.Appl 341/1999 3800	M/S KHANDELWAL STEELS (P) LTD M/S PALIWAL MINI STEELS & ANR	R P GARG-P PRABHAT JAIN-R S R YADAV-R
30	C.lst.Appl 345/1999 3800	RAM BABU & ORS ANUP DEVI & ORS	R K AGARWAL-P S.KASLIWAL,A.KASLIWAL-R MRS SURUCHI KASLIWAL-R

**Weekly Causelist(Filtered)**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>	
<b>FOR HEARING</b>				
31	C.Ist.Appl 353/1999	SMT SNEHLATA AND ORS GIRRAJ PRASAD AND ORS	G S BAPNA,N.R.SAARAN-P	K.S.GUPTA,J.P.GOYAL-R
	3800			
<b>With</b>				
32	X.OBJECTION 2/2000	SMT SNEH LATA AND ORS GIRRAJ PRASAD AND ANR	J P GOYAL-P	
	4201			
<b>With</b>				
33	C.IInd.APPL 215/2012	BRIJ MOHAN LAL THROUGH LRS GIRRAJ PRASAD THROUGH LRS	B L AGARWAL-P  VEYANKATESH GARG-P	RISHABH KHANDLWAL-R
	3900			
34	C.Ist.Appl 382/1999	CHIRANJI LAL SUKH DEV	M M RANJAN-P	SUBHODH SHAH-R B L AGARWAL-R B.L.MANDHANA-R M K JAIN-R
	3800			
35	C.Ist.Appl 383/1999	NARENDRA SINGH ROOPI DEVI	M M RANJAN,S.B.VAISH-P	DHANESH SARASWAT-R
	3800			
36	C.Ist.Appl 384/1999	SHANKER LAL SMT SHAKUNTALA DEVI	ARUN BHANDARI-P D D PATODIYA-P	RAJENDRA RAWAT-R ANIL MEHTA,M A KHAN-R G P SHARMA/M C GUPTA-R HEERA SINGH-R HEERA SINGH RATHORE-R MANOJ PAREEK-R P S SHEKHAWAT-R S B MATHUR-R
	0702			
<b>With</b>				
37	X.OBJECTION 46/2002	SHANKAR LAL SHAKUNTALA DEVI	ANIL MEHTA-P	S B MATHUR-R
	4201			
38	C.Ist.Appl 386/1999	SATBEER AND ORS MST SONA AND ORS	S S SUNDA-P S S SUNDA-P	R.K.MATHUR-R MANU BHARGAVA-R V K TAMOLIYA-R
	3800			
39	C.Ist.Appl 387/1999	RAJESH PALIWAL RAM BABU SHARMA AND ORS	ARVIND BHARDWAJ-P RMAKANT PAREEK-P	RAMA KANT PAREEK-R
	1700			
40	C.Ist.Appl 394/1999	SIRAJUDDIN STATE OF RAJ AND ANR	B L MANDHANA-P	G A-R DR M S KACHHAWA A G C-R KALPANA TYAGI,AJAY TYAGI-R N K BHATT(ADD GC)-R
	3800			